

# ORISSA HIGH COURT

## FILING REPORT AS ON :13/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/1281/2026	SANTOSH KUMAR DAS VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// () //	AOR20220002787C202600013
2	D-BLAPL/1282/2026	SANJAY KUMAR JENA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// () //	AOR20220002787C202600011
3	D-BLAPL/1285/2026	MAJESH ADHIKARI VS STATE OF ODISHA	BISWORANJAN SWAIN VS	/ /0 () //	
4	D-BLAPL/1287/2026	PRATAP KUMAR NAYAK VS STATE OF ODISHA	PRATAP KESHARI DEO VS	BARI RAMCHANDRAPUR /510 /2025 () //	
5	D-BLAPL/1288/2026	OM PRAKASH MALLIK @ OM PRAKASH MALIK @ GURUJENDRA NARAYAN ROUT VS STATE OF ODISHA	OM PRAKASH MALIK @ GURUJENDRA NARAYAN ROUT VS	MARINE KASIA /152 /2025 () //	AOR20220001558C202600012
6	D-BLAPL/1289/2026	SHADAB SHAHNAWAZ SHAIKH @ SHADAB VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	G.R.P.S. (TITILAGARH) /3 /2026 () //	
7	D-BLAPL/1290/2026	BHARAT RAO VS STATE OF ODISHA	ANKANN PANDA VS	GOLAMUNDA /114 /2025 () //	
8	D-BLAPL/1292/2026	BASUDEV BHOI VS STATE OF ODISHA(VIG.)	BIJAYA KUMAR RAGADA VS	SAMBALPUR VIGILANCE /26 /2025 () //	
9	D-BLAPL/1293/2026	GOPINATH MODAK VS STATE OF ODISHA	ANIRUDHA DAS VS	BHUBANESWAR G.R.P.S. /105 /2025 () //	
10	D-BLAPL/1294/2026	BUBU @ BULU MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /588 /2025 () //	
11	D-BLAPL/1295/2026	JASOBANTA MALIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	SORO /1051 /2025 () //	

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12	D-BLAPL/1296/2026	SK. ARSHAD VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// () //	
13	D-BLAPL/1299/2026	BINESWAR GIRI VS STATE OF ODISHA	SARADA PRASAD DASH VS	GHAGARBEDA /50 /2023 () //	
14	D-BLAPL/1312/2026	NABIN MADKAMI VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	MOTU /29 /2025 () //	AOD20240000239C202600001
15	D-BLAPL/1321/2026	KABIRAJ SAHU VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BUGUDA /610 /2024 () //	
16	D-BLAPL/1326/2026	BIBHUTI SAHU VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	GOCHHAPADA /156 /2025 () //	AOR20220000467C202600001
17	D-BLAPL/1335/2026	BIKRAM DAS @ BIKI @ BIKRAMA DAS VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RAMBHA (CHATRAPUR) /790 /2025 () //	
18	D-BLAPL/1336/2026	CHANDAN NAIK VS STATE OF ODISHA	MANORANJAN DAS VS	MOTANGA /469 /2025 () //	AOR20220000053C202600010
19	D-BLAPL/1339/2026	NARENDRA NAIK VS STATE OF ODISHA	DUSHMANTA SAHOO VS	GOSANINUAGAM /364 /2025 () //	
20	D-BLAPL/1343/2026	RAKESH SAHOO @ RAKESH SAHU VS STATE OF ODISHA	DEBASISH PATNAIK VS	// () //	
21	D-BLAPL/1344/2026	SUJIT PRADHAN @ LIPU VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA MODEL /543 /2025 () //	
22	D-BLAPL/1346/2026	BIDESHI PALEI @ NANDA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	BALIPATNA /160 /2024 () //	
23	D-BLAPL/1350/2026	DEEPAK KUMAR DUTTA	RABINDRA NATH PRUSTY	TIGIRIA /168 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/1351/2026	SUMANTA PRADHAN	PRADEEP KUMAR NATH	SAMBALPUR SADAR /83 /2024	AOR20220002380C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/1353/2026	GOVINDA R	BIJAYA KUMAR RAGADA	RAYAGADA G.R.P. /68 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/1354/2026	BABULA @ SARAT ROUT	SK. ZAFARULLA	BALANGA /269 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/1355/2026	M. THIRUMOORTHY	MANORANJAN PADHY	CHITRAKONDA /117 /2025	AOD20220003086C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/1356/2026	ASHOK MANI BAG	BIJAYA KUMAR RAGADA	RAYAGADA G.R.P. /61 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/1364/2026	S. KALAI SELVAN	MANORANJAN PADHY	CHITRAKONDA /117 /2025	AOD20220003086C202600005
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/1368/2026	RAMAKANTA JENA	TARA PRASAD MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/1372/2026	BISWAJIT DAS	SATYABRATA DASH	BIRIDI PS /290 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/1386/2026	RAJEEV RANJAN KUMAR @ RAJIV RANJAN KUMARPRATIK NAYAK		BAHALDA /28 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/1387/2026	SURAJ @ SAROJ NAIK	BABITA DAS	BANARAPAL /487 /2025	AOD20230000734C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/1391/2026	SONU PINGUA	BIRENDRA KUMAR PARDHI	RARUAN /106 /2024	
		VS	VS	()	

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35	D-BLAPL/1393/2026	STATE OF ODISHA RAJENDRA NAIK @ RAJU @ RAJKISHORE NAIK VS	BHABANI SHANKAR DASPARIDA VS	// BADSAAHI /371 /2025 ()	
36	D-BLAPL/1394/2026	STATE OF ODISHA NATA @ BAPUNU @ PANKAJ DAS VS	JAJATI KESHARI KHUNTIA VS	// SORO /758 /2025 ()	
37	D-BLAPL/1401/2026	STATE OF ODISHA BIBHUTI BHUSAN SETHI VS	GOREKHANATH DAS VS	// MAHILA P.S.(BBSR) /365 /2025 ()	
38	D-BLAPL/1404/2026	STATE OF ODISHA SUNITA BEHERA VS	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /266 /2025 ()	
39	D-BLAPL/1405/2026	STATE OF ODISHA PRAMODKUMAR TANDI @ TUNA VS	DR. SIMANCHALLA RANJIT VS	// KESINGA /240 /2021 ()	
40	D-BLAPL/1412/2026	STATE OF ODISHA PRAHALLAD PADHY VS	BISWAJIT MOHANTY VS	// KOTINANDA /329 /2025 ()	
41	D-BLAPL/1419/2026	STATE OF ODISHA APARNA SANTOSH POL VS	ASIT KUMAR DASH VS	// / /0 ()	
42	D-BLAPL/1420/2026	STATE OF ODISHA CHHATRAPATI DAS VS	SUNIL KUMAR PANDA VS	// GOCHHAPADA /142 /2025 ()	
43	D-BLAPL/1422/2026	STATE OF ODISHA KRISHNA @ DEBANSHU BEHERA VS	BASANTA KUMAR DAS VS	// RASGOBINDPUR /422 /2025 ()	
44	D-BLAPL/1423/2026	STATE OF ODISHA KRUPASINDHU MURMU @ DAKA VS	BASANTA KUMAR DAS VS	// UDALA /441 /2025 ()	
45	D-BLAPL/1425/2026	STATE OF ODISHA BISWAJIT SAMAL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	// CUTTACK SADAR /555 /2020 () //	

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46	D-BLAPL/1430/2026	MANORANJAN BARIK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	DHAMARA PS /30 /2025 () //	
47	D-BLAPL/1433/2026	KRUSHNA CHANDRA SUANSIA VS STATE OF ODISHA	DEVASHIS PANDA VS	SHERAGADA /376 /2025 () //	
48	D-BLAPL/1436/2026	SANJAY NAYAK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	JANKIA P.S. /297 /2025 () //	
49	D-BLAPL/1446/2026	CHHOTA @ AJAYA BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	TANGI (KHURDA) /442 /2024 () //	
50	D-BLAPL/1447/2026	RAGHU BEHERA @ RAGHUPRASAD VS STATE OF ODISHA	AMITAV TRIPATHY VS	TANGI (KHURDA) /370 /2025 () //	
51	D-BLAPL/1448/2026	RIKESH CHANDRA BARAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	BANAPUR P.S. /236 /2025 () //	
52	D-BLAPL/1458/2026	MAHADEB @ MAHADEV KHORA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	BOIPARIGUDA /2 /2025 () //	
53	D-BLAPL/1459/2026	SANKAR GANDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /283 /2025 () //	
54	D-BLAPL/1461/2026	BHIMSEN @ BHIMASEN BHUMIA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	BOIPARIGUDA /185 /2025 () //	
55	D-BLAPL/1462/2026	SAHIL KHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /485 /2025 () //	
56	D-BLAPL/1467/2026	BADAL BEHERA VS STATE OF ODISHA	ABHISHEK DASH VS	CHOUDWAR /159 /2023 () //	AOD20240000186C202600001
57	D-BLAPL/1468/2026	SUKUMA HANSDAH	DIPTI RANJAN BHOKTA	JEYPORE VIGILANCE /39 /2025	

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		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
58	D-BLAPL/1469/2026	M. JAGADISHWAR RAO @ CHINTU	DIBYA JYOTI SAHOO	JHARSUGUDA /577 /2025	AOD20240000587C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/1481/2026	RAJANIKANTA MAHANTY	DIBYA JYOTI SAHOO	//	AOD20240000587C202600010
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/1482/2026	CHINTU @ ANIL PANDA	PRADIPTA BEURA	RASOL /331 /2025	AOD20220004020C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/1483/2026	SAROJ NAIK	MANORANJAN DAS	MOTANGA /469 /2025	AOR20220000053C202600012
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/1485/2026	PRAJAPATI MANTRI	LAXMI CHARAN BEHERA	RAMBHA (KHALLIKOTE) /965 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/1486/2026	Harihara Mahakur alias Harihar Mahakur	Kiran Kumar Patel	//	AOD20240000667C202600002
		VS	VS	()	
		State of Odisha		//	
64	D-BLAPL/1491/2026	UJWALA DIGAL	Bijay Kumar Behera	//	AOR20220001736C202600004
		VS	VS	()	
		State Of Odisha		//	
65	D-BLAPL/1492/2026	RAGHUNATH SAHU	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/1495/2026	LIPUN ALIAS LIPUN SWAIN	PRADIPTA BEURA	//	AOD20220004020C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/1497/2026	LIPUN ALIAS LIPUN SWAIN	PRADIPTA BEURA	//	AOD20220004020C202600003
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/1499/2026	SAGAR KUMAR BASKEY	Rajjeet Roy	//	AOR20220001462C202600005
		VS	VS	()	

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69	D-CMAPL/1611/2026	STATE OF ODISHA BENUMADHAB MOHAPATRA VS BRUNDABAN MOHAPATRA	ADV. VS	// // 0 //	
70	D-CMP/1612/2026	TANUJA RAY VS MANUJA ROY	GANESH PRASAD SAMAL VS	// // 0 //	
71	D-CMP/1645/2026	SARASWATI PRADHAN VS LAXMIPRIYA GOCHHAYAT	PRATYUSHA NAIDU VS	// // 0 //	
72	D-CMP/1670/2026	JAMUNA MITRA VS SARAT CHANDRA MAHANTA	BHAWANI SANKAR PANIGRAHI VS	// // 0 //	
73	D-CMP/1690/2026	SAPAN BEHERA VS ANUP KUMAR NAYAK	MANAS RANJAN SATAPATHY VS	// // 0 //	
74	D-CMP/1744/2026	KAMALA BAGARTI VS MANGULU BAGARTI	MANASH RANJAN NAYAK VS	// // 0 //	
75	D-CMP/1759/2026	SIDHESWAR SAHOO VS SATYABRATA DAS	LINGARAJ SARANGI VS	// // 0 //	
76	D-CMP/1793/2026	SRICHARAN BISWAL VS ALISHAN REALCON PVT. LTD., BBSR	SRIKANTA MAHUNTA VS	// // 0 //	
77	D-CMP/1801/2026	SULTANA BEGUM VS STATE OF ODISHA	AJIT KUMAR TRIPATHY VS	// // 0 //	
78	D-CMP/1815/2026	PRABHAKAR @ PRAVAKAR SASMAL VS BIDANASI GRAMYA COMMITTEE, CUTTACK	BHASKAR CHANDRA PANDA VS	// // 0 //	
79	D-CONTC/1606/2026	SUDHANSHU KUMAR BISWAL VS ARUN KUMAR NAYAK,SUB COLLECTOR,KENDRAPARA	MANOJ PANIGRAHI VS	// // 0 //	AOR20220001665C202600004

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80	D-CONTC/1618/2026	RAMA CHANDRA DUTTA VS SANTOSH KUMAR PANIGRAHI, TAHASILDAR, KANAS	ADV. VS ADV.	// () //	
81	D-CONTC/1622/2026	UMAKANTA MAHARANA VS MAYUR SURYA VANSHI VIKASH, COLLECTOR, BALASORE	ADV. VS ADV.	// () //	
82	D-CONTC/1626/2026	LILIMA BEHERA VS S.N.GIRISH, SEC., P.R AND DRINKING WATER DEPT., BHUBANESWAR	ADV. VS ADV.	// () //	
83	D-CONTC/1632/2026	MANORAMA BEHERA VS S.N.GIRISH, SEC., P.R. DEPT. LOK SEVA BHAWAN, BHUBANESWAR	ADV. VS ADV.	// () //	
84	D-CONTC/1641/2026	SITARAM GOUDA VS DEORANJAN KUMAR SINGH, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT/	ADV VS ADV	// () //	AOR20220001611C202600004
85	D-CONTC/1642/2026	RAJENDRA PRASAD PADHY VS DEORANJAN KUMAR SINGH, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT/	ADV VS ADV	// () //	AOR20220001611C202600002
86	D-CONTC/1644/2026	DASIRI RAMAYA VS DEORANJAN KUMAR SINGH, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT/	ADV VS ADV	// () //	AOR20220001611C202600003
87	D-CONTC/1647/2026	KAILASH CHANDRA GOUDA VS DEORANJAN KUMAR SINGH, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT/	ADV VS ADV	// () //	AOR20220001611C202600005
88	D-CONTC/1648/2026	AMIYA CHANDRA SABAT VS DEORANJAN KUMAR SINGH, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT/	ADV VS ADV	// () //	AOR20220001611C202600006
89	D-CONTC/1649/2026	PRAFULLA KUMAR SAHU VS DEORANJAN KUMAR SINGH, SECRETARY REVENUE AND DISATER MANAGEMENT DEPTT./	ADV VS ADV	// () //	AOR20220001611C202600007
90	D-CONTC/1652/2026	SUBASH CHANDRA SINGH VS RAGHURAM R IYER, COLLECTOR,KENDRAPARA	ADV. VS ADV.	// () //	
91	D-CONTC/1659/2026	DR. SHAKTI SHANKAR DANDAPAT	ADV.	//	

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		VS	VS	()	
		SUMITA SINGH, OAS		//	
92	D-CONTC/1660/2026	GOLAK BIHARI BEHERA	ADV.	//	
		VS	VS	()	
		BHASKAR JYOTI SHARMA, I.A.S		//	
93	D-CONTC/1662/2026	SANJUKTA DAS	ADV.	//	
		VS	VS	()	
		USHARANI SAHOO, ADDL. CHIEF SEC. TO GOVT. HEALTH AND FAMILY WELFARE DEPT., ODISHA		//	
94	D-CONTC/1663/2026	TANUJA KUMARI RAY @ TANUJA ROUTRAY	ASHUTOSH MOHANTA	//	
		VS	VS	()	
		BISWANATH POTHAL, SUB DIVISIONAL ENGINEER, TPCODL, PURI		//	
95	D-CONTC/1672/2026	SMRUTIREKHA LENKA	SHARMISTHA SAMAL	//	
		VS	VS	()	
		ARVIND AGRAWAL, IAS		//	
96	D-CONTC/1677/2026	NIRANJAN PANDA	SHARMISTHA SAMAL	//	
		VS	VS	()	
		ARVIND AGRAWAL, IAS		//	
97	D-CONTC/1681/2026	SARAT CHANDRA SAHOO	ADV.	//	
		VS	VS	()	
		ARVIND AGRAWAL, IAS		//	
98	D-CONTC/1683/2026	PRATAP CHANDRA PATI	ADV.	//	
		VS	VS	()	
		THIRUMALA NAIK, IAS		//	
99	D-CONTC/1685/2026	BIPRA CHARAN DAKUA	ADV	//	AOR20220001611C202600008
		VS	VS	()	
		DEORANJAN KUMAR SINGH, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPT/		//	
100	D-CONTC/1691/2026	NRUSINGHA BEHERA	TUSAR KANTI PRAHARAJ	//	
		VS	VS	()	
		RANJEET KUMAR MANDAL, BRANCH MANAGER, ORISSA STATE COOPERATIVE BANK LTD/, SUNDARGARH		//	
101	D-CONTC/1709/2026	CHANDRA SEKHAR NANDA	ADV.	//	
		VS	VS	()	
		YOGESH BHADUR KHURANIA, D.G. AND I.G. OF POLICE, ODISHA		//	
102	D-CONTC/1726/2026	BENU DHAR MOHANTA	SADASIVA PATRA (1)	//	AOD20230000737C202600011
		VS	VS	()	

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103	D-CONTC/1729/2026	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT SUMATI MISHRA VS	ADV. VS	// 0	
104	D-CONTC/1733/2026	SUSHANTA KUMAR SUTAR RAJ KUMAR MISHRA VS	PANKAJ KHANDELWAL VS	// 0	
105	D-CONTC/1738/2026	RAGHUNATH BEHERA, GENERAL MANAGER, NEYVELI LIGNITE CORP. INDIA LTD., SAMBALPUR MAHESWAR SETHY VS	ADV. VS	// 0	
106	D-CONTC/1740/2026	ANU GARG, IAS ARTATRANA NAIK VS	ADV. VS	// 0	
107	D-CONTC/1746/2026	ANU GARG, IAS DEBASISH PARIDA VS	ADV. VS	// 0	
108	D-CONTC/1749/2026	ANU GARG, IAS GAGAN BIHARI PRADHAN VS	ADV. VS	// 0	
109	D-CONTC/1779/2026	ANU GARG, IAS RAMESH PALIA VS	ADV. VS	// 0	
110	D-CONTC/1780/2026	ANU GARG, IAS BHARATI DALAI VS	ADV. VS	// 0	
111	D-CONTC/1807/2026	SANJAY KUMAR SINGH, IAS SRIKANTA MOHANTY VS	ADV. VS	// 0	
112	D-CONTC/1810/2026	DIPTESH KUMAR PATTNAYAK, IPS RAJENDRA KUMAR TRIPATHY VS	ADV. VS	// 0	
113	D-CONTC/1814/2026	D.MALESWAR, TAHASILDAR, KHALLIKOTE BINAYA KUMAR KAR VS	ADV. VS	// 0	
		HARIHARA DEHURI, B.E.O, HINDOL		//	

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114	D-CONTC/1827/2026	BUDHURAM SINGH VS B.PARAMESWARAN, IAS	ADV. VS	// () //	
115	D-CONTC/1831/2026	BHAGABAN UPADHAYA VS USHA PADHY, IAS	ADV. VS	// () //	
116	D-CONTC/1834/2026	KHAGESWAR AMANTA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// () //	
117	D-CONTC/1835/2026	SAROJ KUMAR GARNAIK VS DR.N THIRUMALA NAIK, IAS	ADV. VS	// () //	
118	D-CONTC/1837/2026	PRATAP KUMAR PRADHAN VS DR.N THIRUMALA NAIK, IAS	ADV. VS	// () //	
119	D-CRLA/1309/2026	KUMAR BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	KANPUR /18 /2024 () //	
120	D-CRLA/1327/2026	BIPRA @ PINTU @ BIPRAKISHOR MATARI VS STATE OF ODISHA	SOUMYA MISHRA VS	BARPALLI /318 /2022 () //	
121	D-CRLA/1330/2026	KRUSHNA CHANDRA DAS VS JOINT DIRECTOR, ENFORCEMENT DIRECTORATE, BBSR	PRAKASH CHANDRA SETHI VS	/ /0 () //	
122	D-CRLA/1333/2026	RASMITA DAS VS JOINT DIRECTOR, ENFORCEMENT DIRECTORATE, BBSR	PRAKASH CHANDRA SETHI VS	/ /0 () //	
123	D-CRLA/1348/2026	SANJAYA KUMAR BISWAL VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KODALA /561 /2023 () //	AOR20220001297C202600014
124	D-CRLA/1358/2026	DEEPAK KUMAR MAHANTA VS STATE OF ODISHA	SK. ZAFARULLA VS	CHAMPUA /39 /2022 () //	
125	D-CRLA/1443/2026	TANMAYA SAHOO @ TANMAYA KUMAR SAHOO @ TANMAYA KUMAR SAHOO @ TANMAYA KUMAR SAHOO	ANIL KUMAR MISHRA	SPL.TASK FORCE /6 /2020	

**ORISSA HIGH COURT**

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
126	D-CRLA/1465/2026	STATE OF ODISHA BISWAJIT SAHOO	DEBASNAN DAS	// KENDRAPARA /47 /2025	
		VS	VS	()	
127	D-CRLLP/1390/2026	STATE OF ODISHA SAMIKSHYA DASH	GOURI KUMAR RATH	// MARKAT NAGAR /42 /2023	
		VS	VS	()	
128	D-CRLLP/1493/2026	CHINMAYA SWAIN STATE OF ODISHA	GOVT OF ODISHA	// //	LOD20240000172C202600010
		VS	VS	()	
129	D-CRLMA/1417/2026	HRUSIKESH BEHERA OR DAGA ROJALIN BEHERA	KISHOR CHANDRA DAS	// JUNAGARH /712 /2025	
		VS	VS	()	
130	D-CRLMC/1284/2026 CRLMC/194/2026	STATE OF ODISHA SUJATA MAHAPATRA	SUBRAT MISHRA	// TANGI /269 /2024	
		VS	VS	()	
131	D-CRLMC/1365/2026	STATE OF ODISHA SANTOSH KUMAR SAHU	JYOTIRMAYA SAHOO	GR/0001389/2024 DARINGBADI /216 /2025	
		VS	VS	()	
132	D-CRLMC/1374/2026	STATE OF ODISHA KSHIRASINDHU TANDI	BHOJARAJ SETH	// //0	
		VS	VS	()	
133	D-CRLMC/1388/2026	STATE OF ODISHA AMRUTESH MOHANTY	SIBADUTTA RAMAPRASAD MISHRA	// JAGATPUR /462 /2025	
		VS	VS	()	
134	D-CRLMC/1426/2026	STATE OF ODISHA MUKESH KUMAR PRITHANY	SURYAKANTA DASH	// BRAHMANITARANG /244 /2025	
		VS	VS	()	
135	D-CRLMC/1437/2026	STATE OF ODISHA LAGNAJIT PATTANAYAK	SAMARENDRA MOHANTY	// BETNOTI /151 /2013	
		VS	VS	()	
136	D-CRLMC/1445/2026	STATE OF ODISHA KALIA @ KANHU CHARAN MOHANTY	SUSANTA KUMAR BARAL	// KHUNTUNI /55 /2016	AOR20220001297C202600013
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMC/1451/2026	STATE OF ODISHA MAMATA BISWAL VS BENUDHAR PRADHAN	AMIT PRASAD BOSE VS	// /0 ()	
138	D-CRLMC/1476/2026	BRUNDA GOPE@BRUNDABAN GOPA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// RAIRANGPUR TOWN /37 /2009 ()	
139	D-CRLMC/1489/2026	BIJAY GOLDAR VS STATE OF ODISHA	Rakesh Kumar Das VS	// /0 ()	AOR20220001298C202600002
140	D-CRLMP/1297/2026	MANOJ KUMAR NAIK VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// /0 ()	
141	D-CRLMP/1302/2026	PRAFULLA KUMAR PATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	// /0 ()	
142	D-CRLMP/1303/2026	M/S. BASUDEV ELECTRICAL CONSTRUCTION AND VS STATE OF ODISHA	<del>SOUMYA JYOTI BISWAL</del> VS	// /0 ()	
143	D-CRLMP/1306/2026	SHOVAN KUMAR SAHOO VS PUSPANJALI SWAIN	BIBHU PRASAD MOHANTY VS	// /0 ()	
144	D-CRLMP/1313/2026	M/S. LADLY ENTERPRISES, BUXI BAZAR, CUTTACK VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	// /0 ()	
145	D-CRLMP/1318/2026	VICTIM/INFORMANT VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	// /0 ()	
146	D-CRLMP/1341/2026	DEBASHREE SINGHA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// /0 ()	
147	D-CRLMP/1377/2026	RAJENDRA KUMAR BEHERA VS STATE OF ODISHA	GIRIDHARI SINGH VS	// /0 ()	

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148	D-CRLMP/1427/2026	RABI NARAYAN BEHERA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	/ / 0 () //	
149	D-CRLMP/1440/2026	INFORMANT/VICTIM VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	/ / 0 () //	
150	D-CRLMP/1457/2026	CHITTA RANJAN RAY MOHAPATRA VS STATE OF ODISHA	NITYABRATA BEHURIA VS	/ / 0 () //	
151	D-CRLMP/1471/2026	KRUSHNA PRIYA SAHU VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	/ / 0 () //	
152	D-CRLMP/1487/2026	SURESH KUMAR BEHERA VS PILURANI BEHERA	RABI NARAYAN PANDA VS	/ / 0 () //	
153	D-CRLREV/1304/2026	SUMANTA KUMAR SAHOO VS MAMATAMAYEE BEHERA	SANTOSH CHANDRA ATABUDHI VS	ANANDAPUR /210 /2022 () //	
154	D-CRLREV/1305/2026	DEEPAK KUMAR BEHERA @ DIPAK KUMAR BEHERA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	BHUBAN /188 /2015 () //	
155	D-CRLREV/1324/2026	RAJESH PRASAD VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	/ / 0 () //	
156	D-CRLREV/1352/2026	PUSPANJALI SAHOO VS STATE OF ODISHA	AMLAN MOHANTY VS	/ / 0 () //	
157	D-CRLREV/1360/2026	ROHIT KUMAR MOHANTY VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	BASELI SAHI PS /61 /2025 () //	
158	D-CRLREV/1373/2026	MAKARADHWAJA SAHOO VS RAMESH CHANDRA MISHRA	RAJENDRA KUMAR PRADHAN VS	/ / 0 () //	
159	D-CRLREV/1384/2026	NIRANJAN SAHOO	ARUNA KUMAR NAYAK	SARANAKUL /14 /2008	AOR20220001266C202600001

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
160	D-FAO/1661/2026	ASST. MANAGER LEGAL, M/S. CHOLA MS GENERAL INSURANCE CO. LTD.,KHORDHA		//	
		VS	VS	0	
		MAMA PRIYADARSHINI SAMAL		//	
161	D-FAO/1666/2026	MANAGER, T.P.HUB, NATIONAL INSURANCE CO. LTD.,Bhubaneswar		//	
		VS	VS	0	
		MANGARAJ BEHERA		//	
162	D-FAO/1686/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//	LOD20240000194C202600013
		VS	VS	0	
		DR. SANGHAMITRA NAYAK		//	
163	D-FAO/1783/2026	AZAM KHAN	KARUNAKAR DAS	//	
		VS	VS	0	
		UNION OF INDIA		//	
164	D-FAO/1788/2026	PARUL NUNIA	KARUNAKAR DAS	//	
		VS	VS	0	
		UNION OF INDIA		//	
165	D-MACA/1646/2026	MANGER-IN-CHARGE, ORIENTAL INSURANCE CO. LTD.,PPTA,PHULBARI,SAMBALPUR		//	
		VS	VS	0	
		GAMI SAUNTA		//	
166	D-MACA/1671/2026	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,KURNOOR		//	
		VS	VS	0	
		ARUNATI SOHALA		//	
167	D-MACA/1687/2026	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,KURNOOR		//	
		VS	VS	0	
		SOUMYA RANJAN PATI		//	
168	D-MACA/1689/2026	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,BBERM DASH		//	
		VS	VS	0	
		SACHITRA DAS		//	
169	D-MACA/1751/2026	M.D., LEGAL, M/S. ICICI LOMBARD GENERAL INSURANCE CO. LTD.,BBSR		//	
		VS	VS	0	
		SURESH CHANDRA BARIK		//	
170	D-MACA/1790/2026	NIRANJAN PRUSTY	JEEVANJYOTI MOHANTY	//	
		VS	VS	0	

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171	D-MACA/1818/2026	BIBHUTI BHUSAN BEHERA REENA MEHER VS KADAMBINI PRADHAN	LALATENDU SAMANTARAY VS	// // 0 //	
172	D-MATA/1625/2026	TAPAS KUMAR BEHERA VS SAGARIKA BEHERA	BIPLABA P.B. BAHALI VS	// 0 //	
173	D-MATA/1797/2026	TANMAYA MOHANTY VS MADHUMITA JAMES	GAJENDRANATH ROUT VS	// 0 //	AOR20220004106C202600008
174	D-RPFAM/1631/2026	PRASANTA BEHERA VS ANITA BEHERA	SURYASNATA MOHAPATRA VS	// 0 //	
175	D-RPFAM/1711/2026	AFROJ BEGUM VS SYED NAIMUDDIN	PRANAB RANJAN CHHATOI VS	// 0 //	
176	D-RSA/1777/2026	PRATAPSEN ROUT VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //	
177	D-RSA/1802/2026	NISPURI MAKAR VS JAYANARAYAN JENA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
178	D-TRP(C)/1607/2026	PRIYANKA PRIYADARSHINI PANI @ PRIYANKA PRIYADARSHINI PANI VS JYOTI PRAKSAH SAHU	RAJENDRA KUMAR RANJAN RANJAN ROUT VS	// 0 //	AOR20220001558C202600013
179	D-TRP(C)/1703/2026	ASHOK KUMAR NAYAK VS SANGIT SANDHYA PATEL	SANJAYA KUMAR DAS VS	// 0 //	
180	D-TRPCRL/1411/2026	ROJALIN BEHERA VS STATE OF ODISHA	KISHOR CHANDRA DAS VS	JUNAGARH /712 /2025 0 //	
181	D-WA/1676/2026	SHEK ABUTEHARA VS SHANTILATA MISHRA	SAMIR KUMAR MISHRA(SR. ADV.) VS	// 0 //	

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182	D-WA/1688/2026	DG AND IG OF POLICE, ODISHA VS PREMRAJ PADHAN	DEBASHIS TRIPATHY,A.G.A VS	// 0 //	LOD20240000172C202600008
183	D-WA/1736/2026	INDIAN OVERSEAS BANK VS NARAYAN SAHOO	AUROVINDA MOHANTY VS	// 0 //	
184	D-WA/1796/2026	STATE OF ODISHA VS BIJAY KUMAR KAR	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000172C202600009
185	D-WP(C)/1608/2026	SANKARSAN SWAIN VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	// 0 //	
186	D-WP(C)/1609/2026	SUNIL KUMAR PANDA VS STATE OF ODISHA	PRNOY MOHANTY VS	// 0 //	
187	D-WP(C)/1610/2026	SANJAY KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
188	D-WP(C)/1613/2026	MANJULA SAHOO VS STATE OF ODISHA	SUBHENDU KUMAR DAS VS	// 0 //	
189	D-WP(C)/1614/2026	CHARAN PRADHAN VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// 0 //	
190	D-WP(C)/1615/2026	SK.KEFARUDDIN VS B.D.O CUM FIRST APPELLATE AUTHORITY, BALASORE	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
191	D-WP(C)/1616/2026	SUSHREE MISHRA VS STATE OF ODISHA	SUBHENDU KAR VS	// 0 //	
192	D-WP(C)/1617/2026	GOPAL CHANDRA SUR VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //	
193	D-WP(C)/1619/2026	PADMINI BEHERA	PRAFULLA CHANDRA ACHARYA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/1620/2026	KRISHNA SRICHANDAN	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/1621/2026	GITANJALI NAIK	DAYANIDHI MISHRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
196	D-WP(C)/1623/2026	SHREEKANTA JAISWAL	MIHIR KANTA RATH	//	
		VS	VS	0	
		ODISHA INFORMATION COMMISSION, BBSR		//	
197	D-WP(C)/1624/2026	ARNADA KUMAR MOHANTY	JAYANTA KUMAR PADHI	//	
	WP(C)/1432/2026	VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/1627/2026	SHREEKANT JAISWAL	MIHIR KANTA RATH	//	
		VS	VS	0	
		ODISHA INFORMATION COMMISSION, KHURDA		//	
199	D-WP(C)/1628/2026	SHREEKANT JAISWAL	MIHIR KANTA RATH	//	
		VS	VS	0	
		ODISHA INFORMATION COMMISSION, BBSR		//	
200	D-WP(C)/1629/2026	PADMALABHA PRADHAN	ARUN KUMAR DAS	//	
		VS	VS	0	
		COLLECTOR, NAYAGARH		//	
201	D-WP(C)/1630/2026	NIHAR RANJAN PATTANAYAK	ARUN KUMAR DAS	//	
		VS	VS	0	
		COLLECTOR NAYAGARH		//	
202	D-WP(C)/1633/2026	RASANANDA BEHERA	SARAT CHANDRA MEKAP	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/1634/2026	RINA BEHERA	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/1635/2026	SUSANTA SAHU	BISWABIHARI MOHANTY	//	
		VS	VS	0	

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205	D-WP(C)/1636/2026	STATE OF ODISHA UMAKANTA BEHERA VS	BISWAJIT NAYAK VS	// // 0	
206	D-WP(C)/1637/2026	STATE OF ODISHA JAYAPRAKASH DASH VS	AKASH KUMAR BORAL VS	// // 0	AOD20230000781C202600001
207	D-WP(C)/1638/2026	STATE OF ODISHA BIKASH BHOI VS	JAGABANDHU SAHU VS	// // 0	AOR20220001487C202600007
208	D-WP(C)/1639/2026 WP(C)/1391/2026	STATE OF ODISHA SANTOSH KUMAR BALIARSINGH VS	ASHOK KUMAR DAS VS	// // 0	
209	D-WP(C)/1640/2026 WP(C)/1447/2026	STATE OF ODISHA ARTATRAN SAHU VS	AMRITA NAYAK VS	// // 0	
210	D-WP(C)/1643/2026	STATE OF ODISHA KARUNAKAR MOHANTY VS	BRAHMANANDA TRIPATHY VS	// // 0	
211	D-WP(C)/1650/2026	STATE OF ODISHA SK. RIAZUDDIN VS	ANURAG PATI VS	// // 0	
212	D-WP(C)/1651/2026	STATE OF ODISHA KAMARAJU MOHARANA VS	TUSHAR KANTA NAYAK VS	// // 0	
213	D-WP(C)/1653/2026	STATE OF ODISHA SUBHAM SEKHAR SAHOO VS	SAMEER KUMAR DAS VS	// // 0	
214	D-WP(C)/1654/2026	STATE OF ODISHA PRAFULLA KUMAR DALAI VS	BIKRAM KESHARI RAJ VS	// // 0	
215	D-WP(C)/1655/2026	COLLECTOR, KHORDA SYAMA SUNDAR ROUT VS	SHARMISTHA SAMAL VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/1656/2026	BAURI BANDHU PANDA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// () //	
217	D-WP(C)/1657/2026	DINAMANI BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// () //	
218	D-WP(C)/1658/2026	MAHENDRA BEHERA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// () //	
219	D-WP(C)/1664/2026 WP(C)/1437/2026	AARADHYA RIDHI ENTERPRISES VS STATE BANK OF INDIA	MANORANJAN PADHY VS	// () //	AOD20220003086C202600003
220	D-WP(C)/1665/2026	TAPAN KUMAR DAS VS DISTRICT JUDGE, SAMBALPUR	HARMOHAN DHAL VS	// () //	AOD2025000069C202600001
221	D-WP(C)/1667/2026	SHILPA GOUDA VS STATE OF ODISHA	MANORANJAN MUDULI VS	// () //	AOD20240000388C202600001
222	D-WP(C)/1668/2026	SURENDRA KUMAR DAS VS M/S SAI KRUPA REAL ESTATE PVT.LTD, BIHAR	AVIJIT PAL VS	// () //	
223	D-WP(C)/1669/2026	KHETRABATI PATEL @ CHOUDHURY VS GENERAL MANAGER, MCL, BASUNDHARA COAL FIELD LTD., TIKILIPADA, SUNDARGARH	PRAHALLAD SAHU VS	// () //	
224	D-WP(C)/1673/2026	MANDAKINI SWAIN VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// () //	AOR20220001593C202600001
225	D-WP(C)/1674/2026	M/S. SKYLIM TECHNICA PVT. LTD., KHORDHA VS STATE OF ODISHA	KSHETRABASI MOHANTY VS	// () //	
226	D-WP(C)/1675/2026	RANGADHAR MOHANTA VS THE PRINCIPAL SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT	SOUGAT DASH VS	// () //	AOD20240000012C202600009
227	D-WP(C)/1678/2026	RANGADHAR MOHANTA	SOUGAT DASH	//	AOD20240000012C202600008

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		VS	VS	()	
228	D-WP(C)/1679/2026	THE PRINCIPAL SECRETARY, REVENUE AND DISASTER MANAGEMENET DEPARTMENT BIJAYALAXMI DAS	SANDHYARANI PANI	//	AOR20230000010C202600018
		VS	VS	()	
229	D-WP(C)/1680/2026	STATE OF ODISHA SANTOSH KUMAR NATH	SANDHYARANI PANI	//	AOR20230000010C202600020
		VS	VS	()	
230	D-WP(C)/1682/2026	STATE OF ODISHA LOKNATH DEHURI	SANDHYARANI PANI	//	AOR20230000010C202600021
		VS	VS	()	
231	D-WP(C)/1684/2026	STATE OF ODISHA JHARANA PATNAIK	SHARMISTHA SAMAL	//	
		VS	VS	()	
232	D-WP(C)/1692/2026	STATE OF ODISHA BENUDHAR DALEI	SHARMISTHA SAMAL	//	
		VS	VS	()	
233	D-WP(C)/1693/2026	STATE OF ODISHA BHABANI SANKAR PATTNAIK	BHABANI PRASAD MOHANTY	//	
		VS	VS	()	
234	D-WP(C)/1694/2026	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVIVES TAX, CUTTACK/ODISHA RAMARAO VOONA @ VOONA RAMA RAO	PRABHAKAR SABAT	//	
		VS	VS	()	
235	D-WP(C)/1695/2026	STATE OF ODISHA DAYANIDHI NAYAK	RABINDRA KUMAR PATNAIK	//	
		VS	VS	()	
236	D-WP(C)/1696/2026	STATE OF ODISHA MILIND GUPTA	SAIBRATA RATH	//	
		VS	VS	()	
237	D-WP(C)/1697/2026	STATE OF ODISHA PADMABATI SAHOO	LAMBODAR PRADHAN	//	
		VS	VS	()	
238	D-WP(C)/1698/2026	STATE OF ODISHA RAJKISHORE JENA	TAPAN KUMAR BISWAL	//	
		VS	VS	()	

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239	D-WP(C)/1699/2026	STATE OF ODISHA GADADHAR PANIGRAHI VS	TAPAN KUMAR BISWAL VS	// // 0	
240	D-WP(C)/1700/2026	STATE OF ODISHA PRIYANKA SWAIN VS	DEBABRATA DASH VS	// // 0	
241	D-WP(C)/1701/2026	STATE OF ODISHA DR.BASANTA KUMAR NAIK VS	DIPTI RANJAN MOHAPATRA VS	// // 0	
242	D-WP(C)/1702/2026	STATE OF ODISHA PUJA UPADHAYA VS	TRILOCHAN PANIGRAHI VS	// // 0	
243	D-WP(C)/1704/2026	STATE OF ODISHA CHITTARANJAN BHOI VS	LALIT SAHU VS	// // 0	
244	D-WP(C)/1705/2026	STATE OF ODISHA SHIBA PRASAD GURU VS	GYANA RANJAN SETHI VS	// // 0	
245	D-WP(C)/1706/2026	STATE OF ODISHA BIBEKANANDA BEHERA VS	ARUNA NAYAK VS	// // 0	
246	D-WP(C)/1707/2026	STATE OF ODISHA M/S.SRI KRISHNA ENTERPRISES, ANGUL VS	ASHOK KUMAR MOHANTY VS	// // 0	
247	D-WP(C)/1708/2026	STATE OF ODISHA SUPERINTENDENT CGST AND CENTRAL EXCISE, ANGUL BINOD MELEKA VS	NIRANJAN SINGH (1) VS	// // 0	
248	D-WP(C)/1710/2026	STATE OF ODISHA NIRANJAN BEHERA VS	AJAYA KUMAR MOHARANA VS	// // 0	
249	D-WP(C)/1712/2026	STATE OF ODISHA PRADEEP KUMAR BISWAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// // 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/1713/2026	SYED SAHID ALI VS UCO BANK, BBSR	SANGRAM KESHARI BURMA VS	// 0 //	
251	D-WP(C)/1714/2026	DUKHISHYAM BEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
252	D-WP(C)/1715/2026	SASMITA JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202600024
253	D-WP(C)/1716/2026	PRADEEP JENA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //	AOD20230000737C202600009
254	D-WP(C)/1717/2026	L. MOHAN RAO ACHARY VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202600008
255	D-WP(C)/1718/2026	HIRA BISWAL VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //	AOD20230000737C202600010
256	D-WP(C)/1719/2026	ANUPAMA NAYAK VS STATE TAX OFFICER, CT AND GST, ANGUL	ITISHREE TRIPATHY VS	// 0 //	
257	D-WP(C)/1720/2026	DILIP KUMAR PANDA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	AOD20240000639C202600001
258	D-WP(C)/1721/2026	KENDUPADA PRIMARY AGRICULTURE CREDIT SOCIETY VS STATE OF ODISHA	DEBASIS SAHOO VS	// 0 //	AOR20220003390C202600002
259	D-WP(C)/1722/2026	NABA KISHORE SAHOO VS ODISHA GRAMEEN BANK, BBSR	RAKESH BEHERA VS	// 0 //	
260	D-WP(C)/1723/2026	DASARATHI DAS VS ODISHA GRAMEEN BANK, GANDAMUNDA, BBSR	BIKRAM SENAPATI VS	// 0 //	
261	D-WP(C)/1724/2026	SURESH AGRAWAL AND CO	Prabodha Chandra Nayak	//	AOR20220001657C202600006

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/1725/2026	PINKI JENA	GOURI KUMAR RATH	//	
		VS	VS	0	
		THE MANAGER ICICI LOMBARD GENERAL INSURANCE CO, BBSR		//	
263	D-WP(C)/1727/2026	MD. ROSHAN ALI	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/1728/2026	RANJAN KUMAR ROUT	DAITARI BEHERA	//	
		VS	VS	0	
		ADDITIONAL STATE TAX OFFICER, CT AND GST, BBSR-1, BBSR		//	
265	D-WP(C)/1730/2026	NIRANJAN PRADHAN	SATYAJIT MOHAPATRA (2)	//	
	WP(C)/1425/2026	VS	VS	0	
		UNION OF INDIA		//	
266	D-WP(C)/1731/2026	BARUN KUMAR AGRAWAL	RAJIB LOCHAN PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/1732/2026	AKASH MITRA	SAURAV TIBREWAL	//	
		VS	VS	0	
		ANJELIKA MITRA		//	
268	D-WP(C)/1734/2026	MADHUSUDAN MAJHI	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ORISSA		//	
269	D-WP(C)/1735/2026	NIGAMANANDA MISHRA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/1737/2026	MARGASIRA MEHER	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/1739/2026	JITENDRA KUMAR SABAR	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ORISSA		//	
272	D-WP(C)/1741/2026	DURYODHAN MAJHI	KSHIROD KUMAR ROUT	//	
		VS	VS	0	

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273	D-WP(C)/1742/2026	STATE OF ORISSA SUNITA DAS VS	SATYABRATA MOHANTY (1) VS	// // 0	
274	D-WP(C)/1743/2026	STATE OF ODISHA KANAKALATA DAS VS	MAHENDRA KUMAR SAHOO VS	// // 0	
275	D-WP(C)/1745/2026	STATE OF ODISHA JAYASEN MAJHI VS	KSHIROD KUMAR ROUT VS	// // 0	
276	D-WP(C)/1747/2026	STATE OF ORISSA DR.RUCHA CHHAJED VS	AVIJIT MISHRA VS	// // 0	
277	D-WP(C)/1748/2026	STATE OF ODISHA UPENDRA SETHI VS	ARJUNA CHARANA BEHERA VS	// // 0	
278	D-WP(C)/1750/2026	STATE OF ODISHA NAROTTAM SETHI VS	ARJUNA CHARANA BEHERA VS	// // 0	
279	D-WP(C)/1752/2026	STATE OF ODISHA DIJA KUMAR SABAR VS	KSHIROD KUMAR ROUT VS	// // 0	
280	D-WP(C)/1753/2026	STATE OF ORISSA SURJYA PRASAD ADHIKARI VS	SATYABRATA MOHANTY (1) VS	// // 0	
281	D-WP(C)/1754/2026	STATE OF ODISHA SUNIL KUMAR PRADHAN VS	BIBHUTI BHUSAN SWAIN VS	// // 0	
282	D-WP(C)/1755/2026	THE CHAIRMAN CUM MANAGING DIRECTOR (CDM) APPELLTE AUTHORITY, MAHANADI COAL FIELD LTD, SAMBALPUR SHANTILATA PRADHAN VS	SATYABRATA MOHANTY (1) VS	// // 0	
283	D-WP(C)/1756/2026	STATE OF ODISHA RADHARANI MOHANTY VS	DEEPALI MAHAPATRA VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/1757/2026	GAJANAN MAJHI VS STATE OF ORISSA	KSHIROD KUMAR ROUT VS	// 0 //	
285	D-WP(C)/1758/2026	AJAYA KUMAR BEHERA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
286	D-WP(C)/1760/2026	URMILA MANDAL VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //	
287	D-WP(C)/1761/2026	PREMA MANJARI SABAR VS STATE OF ORISSA	KSHIROD KUMAR ROUT VS	// 0 //	
288	D-WP(C)/1762/2026	BHIKA MEHER VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
289	D-WP(C)/1763/2026	M/S. GATIH LOGISTICS, CUTTACK VS HINDUSTAN PETROLEUM CORPORATION LTD.	SAIBRATA RATH VS	// 0 //	
290	D-WP(C)/1764/2026	RAJENDRA SETHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
291	D-WP(C)/1765/2026	ALEKH CHANDRA MAJHI VS STATE OF ORISSA	KSHIROD KUMAR ROUT VS	// 0 //	
292	D-WP(C)/1766/2026	RAVADA KRISHNA RAO @ R KRISHNA RAO VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	// 0 //	
293	D-WP(C)/1767/2026	EKADASIA MEHER VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
294	D-WP(C)/1768/2026	KUNJA MEHER VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
295	D-WP(C)/1769/2026	DHANANJAYA MEHER	ARJUNA CHARANA BEHERA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/1770/2026	DILLIP KUMAR DAS	SASANKA SEKHAR SATAPATHY	//	
		VS	VS	0	
		THE COMMISSIONER, CUTTACK MUNICIPAL CORPORATION		//	
297	D-WP(C)/1771/2026	RAGHUNATH SETHI	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/1772/2026	PRAFULLA KUMAR BARIK	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/1773/2026	BASANTA KUMAR SWAIN	GOPABANDHU DASH	//	
		VS	VS	0	
		THE PRESIDING OFFICER, DEBTS RECOVERY TRIBUNAL, CUTTACK		//	
300	D-WP(C)/1774/2026	JHASAKETAN MEHER	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/1775/2026	KANAKALATA NAYAK	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/1776/2026	DAYANIDHI BUDEK	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/1778/2026	KRUSHNA CHANDRA PARIDA	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/1781/2026	SWADHIN MOHANTY	SANJIB KUMAR BHANJADEO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/1782/2026	BAPINA SWAIN	SOURAV DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/1784/2026	PRANAYA KUMAR SAMANTASINGHAR	MANAS ANKIT BOHIDAR	//	
		VS	VS	0	

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307	D-WP(C)/1785/2026	THE COMMISSIONER, CT AND GST ODISHA, CUTTACK BISWANATH SAHOO VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	// // ()	
308	D-WP(C)/1786/2026	KUNDUS KITCHEN EQUIPMENT PRIVATE LIMITED, KHORDHA VS ASSISTANT COMMISSIONER OF STATE TAX, BHUBANESWAR IV CIRCLE, KHORDHA	KHORDHARAYAN SAHOO VS	// ()	
309	D-WP(C)/1787/2026	GOVERNING BODY OF SRI SRI NRUSINGHNATH AYURVEDIC COLLEGE, BARAGARH VS STATE OF ODISHA	UPENDRA KUMAR SAHOO VS	// ()	
310	D-WP(C)/1789/2026	MANOJ KUMAR SETHI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// ()	
311	D-WP(C)/1791/2026	SUKANTA KUMAR PRADHAN VS STATE OF ODISHA	Suryakanta Dwibedi VS	// ()	AOR20220001245C202600001
312	D-WP(C)/1792/2026	SATYAJIT MARNDI VS STATE OF ODISHA	Anjan Kumar Biswal VS	// ()	AOR20220001328C202600008
313	D-WP(C)/1794/2026	RENUKA PADHI VS STATE OF ODISHA	Suryakanta Palai VS	// ()	AOR20220004106C202600007
314	D-WP(C)/1795/2026	SHYAM SUNDAR PATEL VS STATE OF ODISHA	SUMANTA BHUYAN VS	// ()	
315	D-WP(C)/1798/2026	JYOTIRANJAN BAL VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS	// ()	
316	D-WP(C)/1799/2026	GOVERNING BODY OF SRI SRI NRUSINGHNATH AYURVEDIC COLLEGE, BARAGARH VS STATE OF ODISHA	UPENDRA KUMAR SAHOO VS	// ()	
317	D-WP(C)/1800/2026	GOVERNING BODY OF SRI SRI NRUSINGHNATH AYURVEDIC COLLEGE, BARAGARH VS STATE OF ODISHA	UPENDRA KUMAR SAHOO VS	// ()	

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318	D-WP(C)/1803/2026	MANGULU NAIK VS THE MANAGER HR NTPC, ANGUL	SUNIL KUMAR PANDA VS	// 0 //	
319	D-WP(C)/1804/2026	SARAT PRADHAN VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //	
320	D-WP(C)/1805/2026	GOVERNING BODY OF SRI SRI NRUSINGHNATH AYURVEDIC COLLEGE, BARAGARH VS STATE OF ODISHA	UPENDRA KUMAR SARKAR VS	// 0 //	
321	D-WP(C)/1806/2026	LULU NAIK VS THE MANAGER HR NTPC, ANGUL	SUNIL KUMAR PANDA VS	// 0 //	
322	D-WP(C)/1808/2026	BISWAJIT RATH VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
323	D-WP(C)/1809/2026	GOVERNING BODY OF SRI SRI NRUSINGHNATH AYURVEDIC COLLEGE, BARAGARH VS STATE OF ODISHA	UPENDRA KUMAR SARKAR VS	// 0 //	
324	D-WP(C)/1811/2026	RAJIB KUMAR BEHERA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //	
325	D-WP(C)/1812/2026	SHREE VENKETESH CONSTRUCTION AND CO, SAMBALPUR VS UNION OF INDIA	KRUPA CHANDRA DASH VS	// 0 //	
326	D-WP(C)/1813/2026	GOVERNING BODY OF SRI SRI NRUSINGHNATH AYURVEDIC COLLEGE, BARAGARH VS STATE OF ODISHA	UPENDRA KUMAR SARKAR VS	// 0 //	
327	D-WP(C)/1816/2026	HAREKRUSHNA BHALABHAI @ HARI KRUSHNA BHALABHAI VS STATE OF ODISHA	AYOJYAN RANI TRIPATHY VS	// 0 //	
328	D-WP(C)/1817/2026	SHREE BALAJI ENGICONS PVT.LTD, JHARSUGUDA VS STATE OF ODISHA	SUVENDU KUMAR SETHI VS	// 0 //	
329	D-WP(C)/1819/2026	PREMANANDA MEHER	SHASHI BHUSAN JENA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/1820/2026	PRIYA PRAKASH PRADHAN	ACHYUTANANDA PATTANAİK	//	AOD20240000586C202600007
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/1821/2026	BIKRAM KUMAR DASH	DHANESWAR BARIK	//	AOD20250000498C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/1822/2026	ARTTATRANA KABAT	RAJKISHORE SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/1823/2026	KAPILENDRA NAYAK	JYOTSNA RANI TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/1824/2026	BABULI BHUKTA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/1825/2026	BRUKODAR SAHOO	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/1826/2026	JITENDRA BEHERA	GYANA RANJAN SETHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/1828/2026	AMARI BARIK	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/1829/2026	GIRIJA MANJARI DAS@ GIRIJA MANJARI PADHI	BIPIN KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/1830/2026	BESI SANUJA KUMAR	AMIYA KUMAR CHHATOI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/1832/2026	JALANDHAR SAHOO	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	

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341	D-WP(C)/1833/2026	STATE OF ODISHA BIRANCHI NARAYAN MISHRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
342	D-WP(C)/1836/2026	STATE OF ODISHA KRUTIBAS NAYAK VS	AMIYA KUMAR CHHATOI VS	// // ()	
343	D-WP(C)/1838/2026	STATE OF ODISHA BIKRAM DEV GARABADU VS	SAHASRANSU SOURAV VS	// // ()	AOR20220001445C202600002
344	D-WP(C)/1839/2026	STATE OF ODISHA MANGARAJ PRADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
345	D-WP(C)/1840/2026	STATE OF ODISHA PRIYAMBADA JENA VS	SHASHI BHUSAN JENA VS	// // ()	
346	D-WP(C)/1841/2026	STATE OF ODISHA GREWAL MINERALS AND METALS LLP,KEONJHAR VS	AKASH ACHARYA VS	// // ()	
347	D-WPCRL/1490/2026	STATE OF ODISHA RANJIT DAS VS	ACHYUTANANDA PATTANAIAK VS	// // ()	AOD20240000586C202600008
348	D-ABLAPL/1283/2026	STATE OF ODISHA SASMITA SAMAL VS	KHUSBU PANIGRAHI VS	// // ()	BALASORE SADAR /552 /2025 AOR20220002787C202600012
349	D-ABLAPL/1286/2026	STATE OF ODISHA TULU KANDI VS	SAMBEET PATTANAYAK VS	// // ()	KAKATAPUR /347 /2025 AOR20220001591C202600001
350	D-ABLAPL/1291/2026	STATE OF ODISHA NABA KISHORE GUIN VS	DURGA PRASAD PRADHAN VS	// // ()	KUAKHIA /297 /2025
351	D-ABLAPL/1298/2026	STATE OF ODISHA BIJAY KHATUA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// // () //	PARADEEP MODEL /378 /2025

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352	D-ABLAPL/1300/2026	DIBYAHUTI RAY VS STATE OF ODISHA(VIG.)	BIJAYA KUMAR BEHERA 1 VS	CUTTACK VIGILANCE /40 /2025 () //	
353	D-ABLAPL/1301/2026	SUBASH BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /15 /2026 () //	
354	D-ABLAPL/1307/2026	CHINMAY DALEI VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	CHAKAPADA PS /123 /2025 () //	
355	D-ABLAPL/1308/2026	RINA SAHOO VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	MARINE PS JATADHARI MUHAN /80 /2025 () //	
356	D-ABLAPL/1310/2026	HEMANTA HANS VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /49 /2025 () //	AOR20220001487C202600008
357	D-ABLAPL/1311/2026	JOGENDRA NAIK VS STATE OF ODISHA	DIGAMBAR SETHI VS	/ /0 () //	
358	D-ABLAPL/1314/2026	SUNITA BAGH @ SUNITA KUMARI SAHOO VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE SADAR /93 /2025 () //	
359	D-ABLAPL/1315/2026	ANJANA SAHU VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE SADAR /93 /2025 () //	
360	D-ABLAPL/1316/2026	GURU CHARAN MALLICK VS STATE OF ODISHA	RANJIT MOHANTY VS	MARSHAGHAI /391 /2025 () //	
361	D-ABLAPL/1317/2026	JIGYANSU PATTANAYAK @ JIGYANSHU PATTNAIKHARIPAD MOHANTY VS STATE OF ODISHA	VS	LALBAG /179 /2025 () //	
362	D-ABLAPL/1319/2026	ARJUN RAJ VS STATE OF ODISHA	SAROJ KUMAR DASH VS	NIHALPRASAD /199 /2025 () //	
363	D-ABLAPL/1320/2026	JITENDRA SHA @JITENDRA KUMAR SHA	SOUBHAGYA KUMAR DASH	RAMACHANDRAPUR /351 /2025	AOR20220001631C202600010

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/1322/2026	PRITI CHOUDHURY @ PREETY	AMIT KUMAR SAHU	JEYPORE SADAR /93 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/1323/2026	BUPATI BHUSAN DANGA	BHABANI SHANKAR DASPARIDA	MANAMUNDA /49 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/1325/2026	SATYANARAYAN DEV PATRA	NIROD KUMAR SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/1328/2026	JITENDRA SHA @ JITENDRA KUMAR SHA	SOUBHAGYA KUMAR DASH	RAMACHANDRAPUR /343 /2025	AOR20220001631C202600012
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/1329/2026	JITENDRA SHA @ JITENDRA KUMAR SHA	SOUBHAGYA KUMAR DASH	RAMACHANDRAPUR /342 /2025	AOR20220001631C202600011
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/1331/2026	PYARI MOHAN BAR @ KATI	ARJUNA CHARANA BEHERA	BALIAPAL /374 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/1332/2026	BIKASH DALABEHERA @ BHIKU	NIKUNJA KUMAR ROUT	GOBINDAPUR /1 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/1334/2026	JYAFAT KHAN @ JAYAFAT KHAN @ GHADU	AMULYA RATNA PANDA	TIGIRIA /294 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/1337/2026	JYAFAT KHAN @ JAYAFAT KHAN @ GHADU	AMULYA RATNA PANDA	NARASINGHPUR /20 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/1338/2026	SUSANTA KUMAR PANDA	BISWARANJAN DALAI	SORO /26 /2026	AOR20220003722C202600011
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/1340/2026	NARAYAN BARAL @ NARAYAN CH. BARAL	TARUN KUMAR BISWAL	DHENKANAL SADAR /825 /2025	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :13/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/1342/2026	STATE OF ODISHA HRUSIKESH BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// JODA /34 /2025 ()	AOD20240000012C202600010
376	D-ABLAPL/1345/2026	STATE OF ODISHA JOHAN DIGAL VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	// PHIRINGIA /138 /2015 ()	
377	D-ABLAPL/1347/2026	STATE OF ODISHA SURYAKANTA JENA @ BULU JENA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// KANAS /71 /2025 ()	
378	D-ABLAPL/1349/2026	STATE OF ODISHA DARASINGH GURU VS STATE OF ODISHA	SITIKANT MISHRA VS	// GOCHHAPADA /41 /2019 ()	
379	D-ABLAPL/1357/2026	STATE OF ODISHA DHEEREN KU. SAHU @ DHEEREN KUMAR SAHU @ SHREKUMAR SAHNAIK VS STATE OF ODISHA	SHREKUMAR SAHNAIK VS	// GOPALPUR /230 /2022 ()	
380	D-ABLAPL/1359/2026	STATE OF ODISHA KUNJA BIHARI JAL VS STATE OF ODISHA	BIKASH KARNA VS	// KANTAMAL /22 /2014 ()	
381	D-ABLAPL/1361/2026	STATE OF ODISHA MANORAMA PADHY @ PADHI VS STATE OF ODISHA	DURGA PRASAD DHAL VS	// KUDANAGARI /2 /2026 ()	
382	D-ABLAPL/1362/2026	STATE OF ODISHA SACHIN BALIARSINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /83 /2016 ()	
383	D-ABLAPL/1363/2026	STATE OF ODISHA BICHITRA NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// PARJANG /510 /2025 ()	
384	D-ABLAPL/1366/2026	STATE OF ODISHA RENUBALA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /9 /2026 ()	
385	D-ABLAPL/1367/2026	STATE OF ODISHA CHANDAN BHUYAN @ AKASH BHUYAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BEGUNIAPADA /188 /2023 ()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :13/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/1369/2026	SINAL KUMAR MITRA @ MRINAL KUMAR MITRA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	BALASORE SADAR /146 /2025 () //	
387	D-ABLAPL/1370/2026	SALIM @ SALIM KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /236 /2025 () //	
388	D-ABLAPL/1371/2026	SHYAMA DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /428 /2025 () //	
389	D-ABLAPL/1375/2026	LAXMIDHAR BINDHANI VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	CYBER CRIME AND ECONOMIC OFFENCES, BALANGIR /6 /2025 () //	
390	D-ABLAPL/1376/2026	LILI JENA @ NILI JENA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /20 /2026 () //	
391	D-ABLAPL/1378/2026	RIYAZ MAHAMMAD VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NARASINGHPUR /6 /2026 () //	
392	D-ABLAPL/1379/2026	BIJAY PRADHAN @ TAPU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	NILGIRI /10 /2026 () //	
393	D-ABLAPL/1380/2026	PINTU BEHERA VS STATE OF ODISHA	BINAYA BHUSAN ROUTRAY VS	BIDANASI /291 /2025 () //	
394	D-ABLAPL/1381/2026	HASAN KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NARASINGHPUR /6 /2026 () //	
395	D-ABLAPL/1382/2026	RAMJAN MOHAMMAD VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NARASINGHPUR /6 /2026 () //	
396	D-ABLAPL/1383/2026	DHUSASAN PRADHAN VS STATE OF ODISHA	BISHWARANJAN SAHU VS	BRAHMAGIRI /205 /2008 () //	
397	D-ABLAPL/1385/2026	BIRAKISHORE DAS	BISWARANJAN DALAI	ERASAMA /25 /2022	AOR20220003722C202600012

## ORISSA HIGH COURT

### FILING REPORT AS ON :13/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/1389/2026	KALANDI BHUYAN	PURNA CHANDRA MOHARANA	MADHUPATNA /10 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/1392/2026	TULSE BHOI	UMAKANTA BARIK	SAMBALPUR VIGILANCE /28 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/1395/2026	KANHA NAIK	PRAFULLA KUMAR BISWAL	AUL /58 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/1396/2026	TIKI @ SUKANTA BHOI	TARA PRASAD MOHAPATRA	PURI SADAR /788 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/1397/2026	DEEPAK KUMAR GOCHHAYAT	TARA PRASAD MOHAPATRA	BRAHMAGIRI /354 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/1398/2026	JHARANA PANDA	DEBASHIS NANDA	CHAULIAGANJA /296 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/1399/2026	PRAKASH KU. SETHI	TARA PRASAD MOHAPATRA	PURI SADAR /772 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/1400/2026	DINGAR PUTEL	TARA PRASAD MOHAPATRA	KHAPRAKHOL /301 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/1402/2026	MIRA SAHOO @ MIRA PARIDA	TARA PRASAD MOHAPATRA	JODAPADAR /74 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/1403/2026	SANTOSH PAHADSSINGH @ KHUBA @ SANTOSH KUMAR PAHADSSINGH PAUL	MAR PAHADSSINGH PAUL	CHANDAKA P.S. /598 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/1406/2026	KSHIRODRA MEHER	KIRTAN BADHEI	BIJEPUR /254 /2024	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/1407/2026	STATE OF ODISHA RAKESH BEHERA VS	LAMBODOR ACHARI VS	// CAPITAL P.S. /432 /2021 ()	AOR20220001563C202600007
410	D-ABLAPL/1408/2026	STATE OF ODISHA DIPAK KUMAR BEHERA VS	JAYADEBA BEHERA VS	// CHANDABALI /67 /2025 ()	AOD20240000366C202600010
411	D-ABLAPL/1409/2026	STATE OF ODISHA RAKESH @ RAKESH RANJAN JENA VS	MRUTYUNJAY MOHANTY VS	// NIALI /322 /2022 ()	
412	D-ABLAPL/1410/2026	STATE OF ODISHA DIPAK KUMAR BEHERA VS	JAYADEBA BEHERA VS	// CHANDABALI /164 /2024 ()	AOD20240000366C202600009
413	D-ABLAPL/1413/2026	STATE OF ODISHA MADHU TANTI @ MADHUSUDAN BEHERA VS	BISWAJIT MOHANTY VS	// POLASARA PS /12 /2014 ()	
414	D-ABLAPL/1414/2026	STATE OF ODISHA SAMEER @ SAMIR CHAKROBARTY VS	BHOLANATH SAHA VS	// KALIMELA /6 /2026 ()	
415	D-ABLAPL/1415/2026	STATE OF ODISHA BISWA RANJAN NAIK VS	ANIMESH MOHANTY VS	// BIKRAMPUR FCI /13 /2026 ()	
416	D-ABLAPL/1416/2026	STATE OF ODISHA DEBENDRA KUMAR JENA VS	DUSHMANTA SAHOO VS	// BEGUNIAPADA /651 /2025 ()	
417	D-ABLAPL/1418/2026	STATE OF ODISHA ANTARYAMI SAMANTRAY VS	KAJAL SAHOO VS	// BHARATPUR PS /509 /2025 ()	AOR20220001613C202600007
418	D-ABLAPL/1421/2026	STATE OF ODISHA KALIA SETHI VS	JUGALA KISHORE PANDA VS	// GOSANINUAGAM /9 /2026 ()	
419	D-ABLAPL/1424/2026	STATE OF ODISHA BIJAYA KUMAR KHUNTIA VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /540 /2025 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/1428/2026	PRADIPTA KUMRA MOHANTY VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	S.P.(CID-CRL),CUTTACK /9 /2025 () //	
421	D-ABLAPL/1429/2026	BRIAS UDANDARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /540 /2025 () //	
422	D-ABLAPL/1431/2026	JAYANTA KUMAR BHOI @ JAYANTA BHOI VS STATE OF ODISHA	RAMESH CHANDRA BHOI VS	KISSANNAGAR PS /342 /2025 () //	
423	D-ABLAPL/1432/2026	DUSMANTA NAIK VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	SAHID NAGAR P.S. /631 /2025 () //	
424	D-ABLAPL/1434/2026	MUKESH KUMAR PRITHANY VS STATE OF ODISHA	SURYAKANTA DASH VS	BRAHMANITARANG /244 /2025 () //	
425	D-ABLAPL/1435/2026	RANJIT NAHAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	DARINGBADI /83 /2025 () //	
426	D-ABLAPL/1438/2026	SATYENDRA PRAKASH BARAL @ SATYENDRA BARAL VS STATE OF ODISHA	ANIL KUMAR RAGADA VS	NIMAPADA /8 /2026 () //	AOD20220004577C202600006
427	D-ABLAPL/1439/2026	CHITTARANJAN BEHERA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	/ /0 () //	
428	D-ABLAPL/1441/2026	PURNA CHANDRA BISWAL VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	NAYAPALLI P.S. /672 /2025 () //	
429	D-ABLAPL/1442/2026	RIKARDA DULIBASKA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	CHANDRAPUR /80 /2024 () //	
430	D-ABLAPL/1444/2026	BABUL PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /450 /2025 () //	
431	D-ABLAPL/1449/2026	SUBASH PRADHAN	AMITAV TRIPATHY	KHANDAPARA /150 /2019	

## ORISSA HIGH COURT

### FILING REPORT AS ON :13/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/1450/2026	GYANENDRA KUMAR GANTHIA	AMITAV TRIPATHY	FATEGARH /362 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/1452/2026	SABI NAYAK @ BEWA	AMITAV TRIPATHY	NAYAGARH SADAR /294 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/1453/2026	ASHOK BARIK	DEBASISH SAMAL	RENGALI /1 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/1454/2026	GOUTAM NAIK @ PRINCE	SISIRA PANIGRAHI	BHAWANIPATNA TOWN /292 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/1455/2026	MAHAMMAD RAZA	ABHISHEK PRADHAN	RAJGANGPUR /4 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/1456/2026	SAROJ SAHOO @ SAROJ KUMAR SAHU	PRAVASH CHANDRA JENA	JALESWAR /17 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/1459/2026	S K FIROJ	SATYANARAYAN MISHRA	DHAMNAGAR /487 /2025	AOR20220001303C202600003
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/1460/2026	BASU @ BASUDEV BERA	PRAVASH CHANDRA JENA	TALASARI MARINE /88 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/1463/2026	PAKHITA BARIK @ PARIKHITA BARIK	ANIRUDHA DAS	BAUNISUNI /35 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/1464/2026	RANAJIT @ RANJIT JENA	PRAVASH CHANDRA JENA	JALESWAR /11 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/1466/2026	GUPTESWAR SAHU @ GUPTE SAHU	ANIRUDHA DAS	BAUNISUNI /35 /2022	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :13/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/1470/2026	STATE OF ODISHA MD SAHEB ALAM VS REPUBLIC OF INDIA	GOUTAM CHARAN ROUT VS	// / /0 ()	
444	D-ABLAPL/1472/2026	BIBHU PRASAD DAS VS STATE OF ODISHA	SATYA JEET ROUT VS	SALIPUR /399 /2025 () //	
445	D-ABLAPL/1473/2026	BISWAJIT BAGARTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BANGRIPOSI /271 /2025 () //	
446	D-ABLAPL/1474/2026	OM PRAKASH MISHRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TENTULIKHUNTI /43 /2023 () //	
447	D-ABLAPL/1475/2026	AJIT BEHURA @ BEURA VS STATE OF ODISHA	MRUTYUNJAY MOHANTY VS	NIMAPADA /125 /2025 () //	
448	D-ABLAPL/1477/2026	JITENDRA BEHERA @ JITENDRIYA BEHERA @ JITU BOHRA VS STATE OF ODISHA	BOHRA RANJAN DAS VS	KISINDA /54 /2025 () //	
449	D-ABLAPL/1478/2026	BRUNDA GOPE @ BRUNDABAN GOPA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAIRANGPUR TOWN /37 /2009 () //	
450	D-ABLAPL/1479/2026	JAJATI KESHARI SAMANTASINGHAR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 () //	
451	D-ABLAPL/1480/2026	SIBARAM GOUDA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	GOPALPUR /82 /2024 () //	
452	D-ABLAPL/1484/2026	SIDHARTH NAYAK @ SIDHARTHA @ GUDU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHANDAGIRI P.S. /79 /2020 () //	AOR20220001736C202600007
453	D-ABLAPL/1488/2026	DEEPAK KUMAR MALLICK VS STATE OF ODISHA	SHRADHASHREE ROUSTRAY VS	/ /0 () //	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/01/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
454	D-ABLAPL/1494/2026	D DIPTI RANJAN VS State Of Odisha	Bijay Kumar Behera VS	// () //	AOR20220001736C202600005
455	D-ABLAPL/1496/2026	SUNIL BHOI VS State Of Odisha	Bijay Kumar Behera VS	// () //	AOR20220001736C202600006
456	D-ABLAPL/1498/2026	KAILASH CHANDRA MISHRA VS STATE OF ODISHA	SUSANTA LENKA VS	// () //	AOR20220001299C202600007

# ORISSA HIGH COURT

MISC CASES FILED on :13/01/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBA/41811/2025 ARBA/ /	SAKTI KUMAR DAS MP	SOUMYA MISHRA	1/2026
2	D-WPC(OA)/1909/2017 WPC(OA)/1909/2017	KIRAN KUMAR BEHERA MP	JUGALA KISHORE PANDA	1/2026
3	D-GUAP/35553/2025 GUAP/14/2025	NIROD KUMAR MOHARANA MP	BABITA PATTNNAIK	1/2026
4	D-SAO/53126/2025 SAO/4/2026	PRAKASH PATTNNAIK MP	SOURAV SUMAN BHUYAN	6/2026
5	D-TRPCRL/40513/2025 TRPCRL/4/2026	SUBHASHMITA BEHERA MP	RITURANJAN CHHOTARAY	7/2026
6	D-SAO/53126/2025 SAO/4/2026	PRAKASH PATTNNAIK MP	SOURAV SUMAN BHUYAN	7/2026
7	D-CRLMP/40517/2025 CRLMP/50/2026	BIRA KISHORE PADHI MP	TUSAR KUMAR MISHRA	10/2026
8	D-CRLMP/1487/2026 CRLMP/ /	SURESH KUMAR BEHERA MP	RABI NARAYAN PANDA	11/2026
9	D-TRP(C)/1703/2026 TRP(C)/ /	ASHOK KUMAR NAYAK MP	SANJAYA KUMAR DAS	14/2026
10	D-CMAPL/1611/2026 CMAPL/ /	BENUMADHAB MOHAPATRA MP	ADV.	20/2026
11	D-CMAPL/48036/2025 CMAPL/ /	SAMAR RANJAN NAYAK MP	ADV.	21/2026
12	D-MATA/54791/2025 MATA/16/2026	SANTANU KUMAR CHINNARA MP	TAPOBANTA BARIK	27/2026
13	D-MATA/54791/2025 MATA/16/2026	SANTANU KUMAR CHINNARA MP	TAPOBANTA BARIK	28/2026
14	D-MATA/1625/2026 MATA/ /	TAPAS KUMAR BEHERA MP	BIPLABA P.B. BAHALI	29/2026
15	D-MATA/54283/2025 MATA/ /	MEENAKSHI PANDA @ HOTA MP	SOHAN MISHRA	30/2026
16	D-CONTC/43852/2025 CONTC/5210/2025	RAMAKANTA PRADHAN MP	AMITAV DAS,J.K.DASH, M.M.MOHANTY, B.PRADHAN,KIRAN KUMAR	30/2026
17	D-CONTC/30617/2025 CONTC/3716/2025	SANGRAM KESHARI SWAIN MP	M/S.KAILASH CHANDRA KANUNGO, B.N.TRIPATHY	31/2026
18	D-MATA/1797/2026 MATA/ /	TANMAYA MOHANTY MP	GAJENDRANATH ROUT	31/2026
19	D-RPFAM/51201/2025 RPFAM/15/2026	PAHALI KUMAR NAYAK MP	AJAYA KUMAR BARIK,ASHOK KUMAR BEHERA	34/2026
20	D-RPFAM/45922/2025 RPFAM/ /	IMTEAYAZ ALAM MP	MAMATA MISHRA	35/2026
21	D-RPFAM/51928/2025 RPFAM/23/2026	PRITISHREE PRIYADARSHINI MP	MANMAYA KUMAR DASH	36/2026
22	D-BLAPL/793/2026 BLAPL/ /	SOMNATH BEHERA MP	NALINI KANTA NAYAK	37/2026
23	D-BLAPL/37578/2025 BLAPL/12900/2025	ANANTA KACHIM MP	DIPTI RANJAN BHOKTA	38/2026
24	D-FAO/1661/2026 FAO/ /	ASST. MANAGER LEGAL, M/S. CHOLA MS GENERAL INSURANCE CO. LTD.,KHORDHA MP	GENERAL MANAGER, NATIONAL INSURANCE CO. LTD.,KHORDHA	38/2026
25	D-BLAPL/32373/2025 BLAPL/11166/2025	SUMANTA DIGAL MP	SATYA NARAYAN MISHRA 4	39/2026
26	D-FAO/1666/2026	MANAGER, T.P.HUB, NATIONAL INSURANCE CO. LTD.,KHORDHA	GENERAL MANAGER, NATIONAL INSURANCE CO. LTD.,KHORDHA	

	FAO/ /	MP		39/2026
27	D-BLAPL/34287/2024 BLAPL/11710/2024	DIPU @ DIPUN @ DIBYA RANJAN AMANT	BHARAT BHUSAN ROUSTRAY	40/2026
28	D-FAO/1686/2026 FAO/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	40/2026
29	D-FAO/1686/2026 FAO/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	41/2026
30	D-BLAPL/32676/2025 BLAPL/11337/2025	SAROJ KUMAR NAYAK MP	AMITAV TRIPATHY	41/2026
31	D-FAO/306/2023 FAO/306/2023	SUSHANT KUMAR SAMAL MP	S.K.SAMAL	42/2026
32	D-ABLAPL/24644/2024 ABLAPL/8985/2024	JIBAN KUMAR JENA MP	RABI NARAYAN PANDA	75/2026
33	D-ABLAPL/40487/2025 ABLAPL/15061/2025	PRAKASH KU. PATTNAIK @ PRAKASH KUMAR PATTNAIK MP		76/2026
34	D-ABLAPL/32258/2025 ABLAPL/12334/2025	ROHITA DORA MP		77/2026
35	D-ABLAPL/30617/2025 ABLAPL/12084/2025	SWADHIN NAYAK MP		78/2026
36	D-ABLAPL/8853/2025 ABLAPL/3385/2025	URMILA SAMANTARAY MP	MANAS KUMAR CHAND	79/2026
37	D-ABLAPL/8855/2025 ABLAPL/3404/2025	BALIA @ BALAYA SAMANTARAY @ BALAN SAMANTARAY MP	MANAS KUMAR CHAND	80/2026
38	D-CRLREV/40791/2025 CRLREV/31/2026	PARESH CHANDRA KISKU MP	PRAKASH RANJAN BARIK	81/2026
39	D-ABLAPL/39484/2025 ABLAPL/14847/2025	CHANDRAMA BARIKA MP	SUBHALATA PRIYADARSINI	81/2026
40	D-CRLREV/40865/2025 CRLREV/33/2026	MAHESWAR SETHY MP	PARTHA SARATHI DAS	82/2026
41	D-ABLAPL/38146/2025 ABLAPL/14353/2025	DURGA PRASAD MISHRA MP		82/2026
42	D-ABLAPL/35837/2025 ABLAPL/13706/2025	TRINATH NAIK MP	BABITA DASH	83/2026
43	D-CRLREV/1305/2026 CRLREV/ /	DEEPAK KUMAR BEHERA @ DIPAK KUMAR BEHERA MP	PRABHAKAR KUMAR MISHRA	83/2026
44	D-ABLAPL/31857/2025 ABLAPL/12707/2025	MANOJ KUMAR SAHU @ RILU MP		84/2026
45	D-CRLREV/9/2026 CRLREV/ /	CHHABINDRA CHHATOI MP	ANUGRAHA NARAYAN SAMANTRAY	84/2026
46	D-CRLREV/1324/2026 CRLREV/ /	RAJESH PRASAD MP	BIRAJA PRASANNA DAS	85/2026
47	D-ABLAPL/34107/2025 ABLAPL/12995/2025	ANIL @ ANIRUDHA NAYAK MP	BIDHU BHUSAN MOHAPATRA	85/2026
48	D-CRLREV/33517/2025 CRLREV/846/2025	BASANTI PANDA MP	SWARUP KUMAR PATNAIK	86/2026
49	D-CRLREV/1360/2026 CRLREV/ /	ROHIT KUMAR MOHANTY MP	KAUSTUVA MOHANTY	87/2026
50	D-CRLREV/1373/2026 CRLREV/ /	MAKARADHWAJA SAHOO MP	RAJENDRA KUMAR PRADHAN	88/2026
51	D-CRLREV/1373/2026 CRLREV/ /	MAKARADHWAJA SAHOO MP	RAJENDRA KUMAR PRADHAN	89/2026
52	D-RSA/10/2010 RSA/10/2010	TAHASILDAR,MOHANA MP	AGA	89/2026
53	D-CRLREV/37822/2025 CRLREV/ /	SAKYASINGH PANDA MP	PRAVAT KUMAR MOHANTY	90/2026
54	D-RSA/276/2004 RSA/276/2004	RADHAMANI NAYAK MP	MISS DEEPALI MOHAPATRA	90/2026
55	D-CRLREV/1384/2026 CRLREV/ /	NIRANJAN SAHOO MP	ARUNA KUMAR NAYAK	91/2026
56	D-RSA/276/2004 RSA/276/2004	RADHAMANI NAYAK MP	MISS DEEPALI MOHAPATRA	91/2026
57	D-CMP/32306/2025 CMP/1260/2025	RAMAKANTA DASH MP	ATUL TRIPATHY, MR.B.S.TRIPATHY	91/2026

58	D-RSA/276/2004 RSA/276/2004	RADHAMANI NAYAK MP	MISS DEEPALI MOHAPATRA	92/2026
59	D-CRLREV/39117/2025 CRLREV/ /	LATIKA NAYAK MP	LINGARAJ SARANGI	92/2026
60	D-CMP/34550/2025 CMP/1342/2025	KAMARAPU NEELAVENI MP	RASHMI KANTA SAHU	92/2026
61	D-RSA/277/2004 RSA/277/2004	RADHAMANI NAYAK MP	MISS DEEPALI MOHAPATRA	93/2026
62	D-CMP/54045/2025 CMP/72/2026	GURU CHARAN ROUT MP	DURGA PRASAD PATTANAIAK	93/2026
63	D-CMP/55285/2025 CMP/73/2026	SURESH CHANDRA MOHANTA MP	ANJAN KUMAR BISWAL	94/2026
64	D-RSA/277/2004 RSA/277/2004	RADHAMANI NAYAK MP	MISS DEEPALI MOHAPATRA	94/2026
65	D-CMP/1645/2026 CMP/ /	SARASWATI PRADHAN MP	PRATYUSHA NAIDU	95/2026
66	D-RSA/277/2004 RSA/277/2004	RADHAMANI NAYAK MP	MISS DEEPALI MOHAPATRA	95/2026
67	D-RSA/278/2004 RSA/278/2004	RADHAMANI NAYAK MP	MISS DEEPALI MOHAPATRA	96/2026
68	D-CMP/929/2026 CMP/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	96/2026
69	D-CMP/1670/2026 CMP/ /	JAMUNA MITRA MP	BHAWANI SANKAR PANIGRAHI	97/2026
70	D-RSA/278/2004 RSA/278/2004	RADHAMANI NAYAK MP	MISS DEEPALI MOHAPATRA	97/2026
71	D-RSA/278/2004 RSA/278/2004	RADHAMANI NAYAK MP	MISS DEEPALI MOHAPATRA	98/2026
72	D-CMP/6801/2025 CMP/375/2025	SASHIBHUSAN DWIBEDI MP	CHINMAYA KUMAR SAHU	98/2026
73	D-RSA/367/2009 RSA/367/2009	KODANDA MALLIK MP	M/S.SUSANTA KU.DASH	99/2026
74	D-CMP/1690/2026 CMP/ /	SAPAN BEHERA MP	MANAS RANJAN SATAPATHY	99/2026
75	D-CMP/1744/2026 CMP/ /	KAMALA BAGARTI MP	MANASH RANJAN NAYAK	100/2026
76	D-RSA/367/2009 RSA/367/2009	KODANDA MALLIK MP	M/S.SUSANTA KU.DASH	100/2026
77	D-CMP/1759/2026 CMP/ /	SIDHESWAR SAHOO MP	LINGARAJ SARANGI	101/2026
78	D-RSA/367/2009 RSA/367/2009	KODANDA MALLIK MP	M/S.SUSANTA KU.DASH	101/2026
79	D-CMP/1801/2026 CMP/ /	SULTANA BEGUM MP	AJIT KUMAR TRIPATHY	102/2026
80	D-RSA/367/2009 RSA/367/2009	KODANDA MALLIK MP	M/S.SUSANTA KU.DASH	102/2026
81	D-CMP/1815/2026 CMP/ /	PRABHAKAR @ PRAVAKAR SASMAL MP	BHASKAR CHANDRA PANDA	103/2026
82	D-RSA/367/2009 RSA/367/2009	KODANDA MALLIK MP	M/S.SUSANTA KU.DASH	103/2026
83	D-CMP/1815/2026 CMP/ /	PRABHAKAR @ PRAVAKAR SASMAL MP	BHASKAR CHANDRA PANDA	104/2026
84	D-RSA/367/2009 RSA/367/2009	KODANDA MALLIK MP	M/S.SUSANTA KU.DASH	104/2026
85	D-RSA/85/2021 RSA/85/2021	BHARAT SAHU MP	AJODHYA RANJAN DASH	106/2026
86	D-RSA/401/2004 RSA/401/2004	SMT.SAKUNTALA LATH MP	M/S M.R.SATAPATHY, S.K.MALLICK, G.R.MALLICK	107/2026
87	D-RSA/52112/2025 RSA/31/2026	MINI @ MINATI DAS MP	ASHOK KUMAR SAHOO	108/2026
88	D-RSA/52112/2025 RSA/31/2026	MINI @ MINATI DAS MP	ASHOK KUMAR SAHOO	109/2026
89	D-RSA/413/2016	SANJAY KU.BEHERA	M/S.BIBEKANANDA BHUYAN	

	RSA/413/2016	MP		110/2026
90	D-RSA/68/2021	GYANARANJAN SWAIN	MAHESWAR MOHANTY	
	RSA/68/2021	MP		111/2026
91	D-RSA/68/2021	GYANARANJAN SWAIN	MAHESWAR MOHANTY	
	RSA/68/2021	MP		112/2026
92	D-RSA/68/2021	GYANARANJAN SWAIN	MAHESWAR MOHANTY	
	RSA/68/2021	MP		113/2026
93	D-RSA/1777/2026	PRATAPSEN ROUT	SUSANTA KUMAR JETHY	
	RSA/ /	MP		114/2026
94	D-RSA/1777/2026	PRATAPSEN ROUT	SUSANTA KUMAR JETHY	
	RSA/ /	MP		115/2026
95	D-RSA/1777/2026	PRATAPSEN ROUT	SUSANTA KUMAR JETHY	
	RSA/ /	MP		116/2026
96	D-RSA/1777/2026	PRATAPSEN ROUT	SUSANTA KUMAR JETHY	
	RSA/ /	MP		117/2026
97	D-RSA/1802/2026	NISPURI MAKAR	PRASANTA KUMAR SATAPATHY	
	RSA/ /	MP		118/2026
98	D-MACA/52817/2025	PAULINA MINZ	ARPIT SARANGI	
	MACA/55/2026	MP		134/2026
99	D-MACA/1646/2026	MANGER-IN-CHARGE, ORIENTAL INSURANCE CO. LTD., BBSR	PROF. S. C. PATIL, U.P. R. N. S. HAMBALPUR	
	MACA/ /	MP		135/2026
100	D-MACA/1646/2026	MANGER-IN-CHARGE, ORIENTAL INSURANCE CO. LTD., BBSR	PROF. S. C. PATIL, U.P. R. N. S. HAMBALPUR	
	MACA/ /	MP		136/2026
101	D-MACA/1751/2026	M.D., LEGAL, M/S. ICICI LOMBARD GENERAL INSURANCE CO. LTD., BBSR		
	MACA/ /	MP		137/2026
102	D-MACA/32377/2025	SOUMYASHREE MOHANTY	GAJENDRANATH ROUT	
	MACA/956/2025	MP		138/2026
103	D-MACA/1790/2026	NIRANJAN PRUSTY	JEEVANJYOTI MOHANTY	
	MACA/ /	MP		139/2026
104	D-MACA/8971/2024	H.D.F.C. ERGO G.I.CO. LTD.	G.P.DUTTA	
	MACA/145/2024	MP		140/2026
105	D-WA/53836/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/63/2026	MP		175/2026
106	D-CRLA/1280/2026	BIJAYA KUMAR ROUT	PANCHANAN PANIGRAHI	
	CRLA/ /	MP		175/2026
107	D-CRLA/25380/2024	SRIMANTA RANA@BINOD	BISWORANJAN SWAIN	
	CRLA/839/2024	MP		176/2026
108	D-WA/53836/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/63/2026	MP		176/2026
109	D-WA/49230/2025	ODISHA STAFF SELECTION COMMISSION, SOSSCB, Bhubaneswar	SASSCB, Bhubaneswar	
	WA/64/2026	MP		177/2026
110	D-CRLA/1280/2026	BIJAYA KUMAR ROUT	PANCHANAN PANIGRAHI	
	CRLA/ /	MP		177/2026
111	D-CRLA/1327/2026	BIPRA @ PINTU @ BIPRAKISHOR MATARISOUMYA MISHRA		
	CRLA/ /	MP		178/2026
112	D-WA/49230/2025	ODISHA STAFF SELECTION COMMISSION, SOSSCB, Bhubaneswar	SASSCB, Bhubaneswar	
	WA/64/2026	MP		178/2026
113	D-WA/54551/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/65/2026	MP		179/2026
114	D-CRLA/1327/2026	BIPRA @ PINTU @ BIPRAKISHOR MATARISOUMYA MISHRA		
	CRLA/ /	MP		179/2026
115	D-CRLA/1330/2026	KRUSHNA CHANDRA DAS	PRAKASH CHANDRA SETHI	
	CRLA/ /	MP		180/2026
116	D-WA/54551/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/65/2026	MP		180/2026
117	D-CRLA/1333/2026	RASMITA DAS	PRAKASH CHANDRA SETHI	
	CRLA/ /	MP		181/2026
118	D-WA/399/2020	ODISHA STATE COOPERATIVE BANK LTD	BUDHADEV ROURAY	
	WA/399/2020	MP		181/2026
119	D-CRLA/16915/2025	MANGARAJ BHOI@MANGU@ MANGUA		
	CRLA/741/2025	MP		182/2026
120	D-WA/54601/2025	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	
	WA/66/2026	MP		182/2026

121	D-CRLA/1358/2026 CRLA/ /	DEEPAK KUMAR MAHANTA MP	SK. ZAFARULLA	183/2026
122	D-WA/54601/2025 WA/66/2026	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	183/2026
123	D-CRLA/1358/2026 CRLA/ /	DEEPAK KUMAR MAHANTA MP	SK. ZAFARULLA	184/2026
124	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	184/2026
125	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	185/2026
126	D-CRLA/1114/2023 CRLA/1114/2023	RAJIB MALIK @ CHHOTA MP	SAMARENDRA BAHADUR	185/2026
127	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	186/2026
128	D-CRLMC/1284/2026 CRLMC/194/2026	SUJATA MAHAPATRA MP	SUBRAT MISHRA	186/2026
129	D-CRLA/1443/2026 CRLA/ /	TANMAYA SAHOO @ TANMAYA KUMAR MP	BABU @ ANANMISHRA	186/2026
130	D-CRLA/1443/2026 CRLA/ /	TANMAYA SAHOO @ TANMAYA KUMAR MP	BABU @ ANANMISHRA	187/2026
131	D-CRLMC/38352/2025 CRLMC/5359/2025	BABANA@BAMADEV SANKHUA MP		187/2026
132	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	187/2026
133	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	188/2026
134	D-CRLA/405/2017 CRLA/405/2017	LITAN@KISHOR KUMAR DAS MP	M/S.DEBASNAN DAS,M/S. MANAS CHAND,R.R.MISHRA,K.MANSINGH	188/2026
135	D-CRLMC/36749/2025 CRLMC/5067/2025	RAM KUMAR BARIK MP		188/2026
136	D-CRLA/1465/2026 CRLA/ /	BISWAJIT SAHOO MP	DEBASNAN DAS	189/2026
137	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	189/2026
138	D-CRLMC/39585/2025 CRLMC/5595/2025	BITTU @ RAHUL PRASAD SONI @ BURMA @ RAHUL SONI MP		189/2026
139	D-CRLMC/1374/2026 CRLMC/ /	KSHIRASINDHU TANDI MP	BHOJARAJ SETH	190/2026
140	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	190/2026
141	D-CRLA/1465/2026 CRLA/ /	BISWAJIT SAHOO MP	DEBASNAN DAS	190/2026
142	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	191/2026
143	D-CRLA/560/2022 CRLA/560/2022	ANANDA ROUT MP	AKHAYA BISWAL	191/2026
144	D-CRLMC/34079/2025 CRLMC/5290/2025	SATYENDRA RAWBET @ SUTEN MP		191/2026
145	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	192/2026
146	D-CRLMC/40638/2025 CRLMC/188/2026	HEMANTA NAYAK MP	SATYABRATA DASH	192/2026
147	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	193/2026
148	D-CRLMC/1426/2026 CRLMC/ /	MUKESH KUMAR PRITHANY MP	SURYAKANTA DASH	193/2026
149	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	194/2026
150	D-CRLMC/1437/2026 CRLMC/ /	LAGNAJIT PATTANAYAK MP	SAMARENDRA MOHANTY	194/2026
151	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	195/2026
152	D-CRLMC/1451/2026	MAMATA BISWAL	AMIT PRASAD BOSE	

	CRLMC/ /	MP		195/2026
153	D-CRLMC/1476/2026	BRUNDA GOPE@BRUNDABAN GOPA	SURYAKANTA DWIBEDI	
	CRLMC/ /	MP		196/2026
154	D-WA/54604/2025	STATE OF ODISHA	SUMAN PATTANAYAK,A.G.A	
	WA/67/2026	MP		196/2026
155	D-WA/54604/2025	STATE OF ODISHA	SUMAN PATTANAYAK,A.G.A	
	WA/67/2026	MP		197/2026
156	D-WA/55077/2025	STATE OF ODISHA	SANJIB SWAIN, A.G.A.	
	WA/68/2026	MP		198/2026
157	D-WA/55077/2025	STATE OF ODISHA	SANJIB SWAIN, A.G.A.	
	WA/68/2026	MP		199/2026
158	D-WA/1676/2026	SHEK ABUTEHARA	SAMIR KUMAR MISHRA(SR. ADV.)	
	WA/ /	MP		200/2026
159	D-WA/1736/2026	INDIAN OVERSEAS BANK	AUROVINDA MOHANTY	
	WA/ /	MP		201/2026
160	D-WA/1688/2026	DG AND IG OF POLICE, ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		202/2026
161	D-WA/1688/2026	DG AND IG OF POLICE, ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		203/2026
162	D-WA/55480/2025	BANK OF MAHARASHTRA, JAGATSINGHPUR BRANCH	SRINIVAS MOHANTY	
	WA/75/2026	MP		204/2026
163	D-WA/55480/2025	BANK OF MAHARASHTRA, JAGATSINGHPUR BRANCH	SRINIVAS MOHANTY	
	WA/75/2026	MP		205/2026
164	D-WA/1796/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		206/2026
165	D-WA/1796/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		207/2026
166	D-WA/54603/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/79/2026	MP		208/2026
167	D-WA/54603/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/79/2026	MP		209/2026
168	D-WP(C)/1312/2026	CHINMAYA BEHERA	SRINIVAS MOHANTY	
	WP(C)/ /	MP		960/2026
169	D-WP(C)/53384/2025	JUJHARU SENAPATI	JAGAMOHAN PATTANAIK	
	WP(C)/1241/2026	MP		961/2026
170	D-WP(C)/1313/2026	BABRU BAHAN MAJHI	SRINIVAS MOHANTY	
	WP(C)/ /	MP		962/2026
171	D-WP(C)/1314/2026	SUBRAT KUMAR DAS	SRINIVAS MOHANTY	
	WP(C)/ /	MP		963/2026
172	D-WP(C)/1315/2026	BIKASH PUROHIT	SRINIVAS MOHANTY	
	WP(C)/ /	MP		964/2026
173	D-WP(C)/1608/2026	SANKARSAN SWAIN	KSHIROD KUMAR PAHIL	
	WP(C)/ /	MP		965/2026
174	D-WP(C)/1317/2026	BIJAY KUMAR PARIDA	SRINIVAS MOHANTY	
	WP(C)/ /	MP		966/2026
175	D-WP(C)/1609/2026	SUNIL KUMAR PANDA	PRONoy MOHANTY	
	WP(C)/ /	MP		967/2026
176	D-WP(C)/53252/2025	GOPABANDHU SINGH	NIRANJAN LENKA	
	WP(C)/1246/2026	MP		968/2026
177	D-WP(C)/1318/2026	SAKUNTALA PATTANAIK	SRINIVAS MOHANTY	
	WP(C)/ /	MP		969/2026
178	D-WP(C)/54484/2025	AJIT KUMAR MOHANTY		970/2026
	WP(C)/37840/2025	MP		
179	D-WP(C)/1319/2026	KALLOL KUMAR SARANGI	SRINIVAS MOHANTY	
	WP(C)/ /	MP		971/2026
180	D-WP(C)/54147/2025	M/S SUKRITI ENTERPRISES, KEONJHAR	KAJAL SAHOO	
	WP(C)/1252/2026	MP		972/2026
181	D-WP(C)/1320/2026	ABHIRAM KANHAR	SRINIVAS MOHANTY	
	WP(C)/ /	MP		973/2026
182	D-WP(C)/1321/2026	BISWANARAYAN PANDA	SRINIVAS MOHANTY	
	WP(C)/ /	MP		974/2026
183	D-WP(C)/54576/2025	KABINDRA KUMAR PARIDA	GYANA RANJAN MAHAPATRA	
	WP(C)/1261/2026	MP		975/2026

184	D-WP(C)/1616/2026 WP(C)/ /	SUSHREE MISHRA MP	SUBHENDU KAR	976/2026
185	D-WP(C)/1322/2026 WP(C)/ /	MANISHA PATEL MP	SRINIVAS MOHANTY	977/2026
186	D-WP(C)/49237/2025 WP(C)/34331/2025	BENUDHAR MOHAPATRA MP	SMITA RANJAN PATNAIK	978/2026
187	D-WP(C)/1323/2026 WP(C)/ /	SNIGDHARANI SAHOO MP	SRINIVAS MOHANTY	979/2026
188	D-WP(C)/55403/2025 WP(C)/1277/2026	DHIRENDRA MOHAN PANDA MP	SOHARDDA SUMAN	980/2026
189	D-WP(C)/1624/2026 WP(C)/1432/2026	ARNADA KUMAR MOHANTY MP	JAYANTA KUMAR PADHI	981/2026
190	D-WP(C)/1325/2026 WP(C)/ /	AKSHAYA KUMAR CHOUDHURY MP	SRINIVAS MOHANTY	982/2026
191	D-WP(C)/1629/2026 WP(C)/ /	PADMALABHA PRADHAN MP	ARUN KUMAR DAS	983/2026
192	D-WP(C)/1630/2026 WP(C)/ /	NIHAR RANJAN PATTANAYAK MP	ARUN KUMAR DAS	984/2026
193	D-WP(C)/53893/2025 WP(C)/37215/2025	ROJALIN MAJHI MP	SUBHANKAR ROUT	985/2026
194	D-WP(C)/43628/2025 WP(C)/30272/2025	MANINI PANDA MP	SAROJA KANTA SAMAL	986/2026
195	D-WP(C)/53775/2025 WP(C)/37188/2025	RAJMOHAN DIGAL MP		987/2026
196	D-WP(C)/1635/2026 WP(C)/ /	SUSANTA SAHU MP	BISWABIHARI MOHANTY	988/2026
197	D-WP(C)/1636/2026 WP(C)/ /	UMAKANTA BEHERA MP	BISWAJIT NAYAK	989/2026
198	D-WP(C)/54621/2025 WP(C)/1293/2026	MADHUCHHANDA ROUT MP	SAMBIT SAMAL	990/2026
199	D-WP(C)/55307/2025 WP(C)/1301/2026	SAROJ KUMAR JENA MP	NIHAL RATH	991/2026
200	D-WP(C)/1639/2026 WP(C)/1391/2026	SANTOSH KUMAR BALIARSINGH MP	ASHOK KUMAR DAS	992/2026
201	D-WP(C)/1640/2026 WP(C)/1447/2026	ARTATRAN SAHU MP	AMRITA NAYAK	993/2026
202	D-WP(C)/50733/2025 WP(C)/35583/2025	M/S DR. RIHAN ICE PLANT, KENDRAPARA MP		994/2026
203	D-WP(C)/54667/2025 WP(C)/1310/2026	PRASANTA KUMAR SETHY MP	RAMA CHANDRA JENA	995/2026
204	D-WP(C)/1554/2026 WP(C)/ /	SUDARSAN SWAIN MP	SUKANTA KUMAR DALAI	996/2026
205	D-WP(C)/1651/2026 WP(C)/ /	KAMARAJU MOHARANA MP	TUSHAR KANTA NAYAK	997/2026
206	D-WP(C)/1650/2026 WP(C)/ /	SK. RIAZUDDIN MP	ANURAG PATI	998/2026
207	D-WP(C)/1653/2026 WP(C)/ /	SUBHAM SEKHAR SAHOO MP	SAMEER KUMAR DAS	999/2026
208	D-WP(C)/1556/2026 WP(C)/ /	KAMRAN AGRI TRADERS MP	SUKANTA KUMAR DALAI	1000/2026
209	D-WP(C)/52537/2024 WP(C)/32137/2024	BABAJI JENA MP	SOUMYA MISHRA	1001/2026
210	D-WP(C)/48035/2025 WP(C)/33995/2025	NIDA BANU PARIYANI MP		1002/2026
211	D-WP(C)/54532/2025 WP(C)/1322/2026	GITABALI PRADHAN MP	MANOJ KUMAR MOHANTY	1003/2026
212	D-WP(C)/19309/2025 WP(C)/16484/2025	LAXMIDHAR DASH MP	RAMANATH ACHARYA	1004/2026
213	D-WP(C)/54878/2025 WP(C)/315/2026	NALCO EMPLOYEES FORUM, NALCO BHAUPUR, BHAUPUR MP	PARINIBESH RATHI NAYAK	1005/2026
214	D-WP(C)/53283/2025 WP(C)/1325/2026	PRAFULLA SAHOO MP	TRILOCHAN PANIGRAHI	1006/2026
215	D-WP(C)/1668/2026	SURENDRA KUMAR DAS	AVIJIT PAL	

	WP(C)/ /	MP		1007/2026
216	D-WP(C)/1561/2026	M/S BAISAKHI CONSTRUCTION PRIVATE LTD	BODHA CHANDRA NAYAK	
	WP(C)/ /	MP		1008/2026
217	D-WP(C)/54547/2025	BRANCH MANAGER, M/S.INDUSIND BANK	AMIYA KUMAR MOHANTY	
	WP(C)/1328/2026	MP		1009/2026
218	D-WP(C)/1674/2026	M/S. SKYLIM TECHNICA PVT. LTD., KHORSLA	SHETRABASI MOHANTY	
	WP(C)/ /	MP		1010/2026
219	D-WP(C)/39282/2025	TRILOCHAN MISHRA	AMIYA KUMAR MOHANTY	
	WP(C)/26924/2025	MP		1011/2026
220	D-WP(C)/53465/2025	PRAMODINI JHANKAR	PRONNOY MOHANTY	
	WP(C)/1336/2026	MP		1012/2026
221	D-WP(C)/22900/2025	KSHETRA MOHAN ROUT	UMA CHARAN MISHRA	
	WP(C)/15857/2025	MP		1013/2026
222	D-WP(C)/54003/2025	M/S NEELACHAL ISPAT NIGAM LTD., JAJPURA	ARITYA MISHRA	
	WP(C)/1345/2026	MP		1014/2026
223	D-WP(C)/1693/2026	BHABANI SANKAR PATTNAIK	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		1015/2026
224	D-WP(C)/1696/2026	MILIND GUPTA	SAIBRATA RATH	
	WP(C)/ /	MP		1016/2026
225	D-WP(C)/54720/2025	SURESH CHANDRA SAHOO	SURYAKANTA DASMOHAPATRA	
	WP(C)/1350/2026	MP		1017/2026
226	D-WP(C)/38768/2025	PABITRA MOHAN PRADHAN	LAXMIKANTA MOHANTY	
	WP(C)/26614/2025	MP		1018/2026
227	D-WP(C)/1702/2026	PUJA UPADHAYA	TRILOCHAN PANIGRAHI	
	WP(C)/ /	MP		1019/2026
228	D-WP(C)/33143/2023	BIJAY KUMAR PATTNAIK	PRATIK DASH	
	WP(C)/33143/2023	MP		1020/2026
229	D-WP(C)/1596/2026	BAIDYANATH MEMORIAL TRUST	KAJAL SAHOO	
	WP(C)/ /	MP		1021/2026
230	D-WP(C)/54553/2025	BERRI ESWAR RAO	BIVUDATTA CHALAN	
	WP(C)/1351/2026	MP		1022/2026
231	D-WP(C)/1705/2026	SHIBA PRASAD GURU	GYANA RANJAN SETHI	
	WP(C)/ /	MP		1023/2026
232	D-WP(C)/53738/2025	ENGINEER IN CHIEF, PUBLIC HEALTH (URBAN) COMPTON	ARJUN KUMAR BEDI	
	WP(C)/1355/2026	MP		1024/2026
233	D-WP(C)/55304/2025	DIPAK JYOTI SARANGI	KAPILA CHARAN NAYAK	
	WP(C)/1354/2026	MP		1025/2026
234	D-WP(C)/53738/2025	ENGINEER IN CHIEF, PUBLIC HEALTH (URBAN) COMPTON	ARJUN KUMAR BEDI	
	WP(C)/1355/2026	MP		1026/2026
235	D-WP(C)/49127/2025	SATYABRATA BALIARSINGH	SUBASH CHANDRA DASH, S.PANDA, A.M.PATNAIK	
	WP(C)/35290/2025	MP		1027/2026
236	D-WP(C)/49127/2025	SATYABRATA BALIARSINGH	SUBASH CHANDRA DASH, S.PANDA, A.M.PATNAIK	
	WP(C)/35290/2025	MP		1028/2026
237	D-WP(C)/1707/2026	M/S.SRI KRISHNA ENTERPRISES, ANGUL	ASHOK KUMAR MOHANTY	
	WP(C)/ /	MP		1029/2026
238	D-WP(C)/48695/2025	MANORANJAN SAHOO	ACHYUTANANDA PATTANAIAK	
	WP(C)/34307/2025	MP		1030/2026
239	D-WP(C)/1599/2026	PAPIN KUMAR SAHOO	KAJAL SAHOO	
	WP(C)/ /	MP		1031/2026
240	D-WP(C)/1708/2026	BINOD MELEKA	NIRANJAN SINGH (1)	
	WP(C)/ /	MP		1032/2026
241	D-WP(C)/55280/2025	ALKA GOENKA	LINGARAJ SARANGI	
	WP(C)/1361/2026	MP		1033/2026
242	D-WP(C)/40278/2025	SATYANARAYAN AGARWAL	SOUMYA RANJAN MOHANTY	
	WP(C)/27724/2025	MP		1034/2026
243	D-WP(C)/25334/2023	SANJEETH KUMAR PANDA	RANJIT MOHANTY	
	WP(C)/25334/2023	MP		1035/2026
244	D-WP(C)/1710/2026	NIRANJAN BEHERA	AJAYA KUMAR MOHARANA	
	WP(C)/ /	MP		1036/2026
245	D-WP(C)/302/2026	RUDRA PRASANNA MISHRA	SAYANTAN PANDA	
	WP(C)/516/2026	MP		1037/2026
246	D-WP(C)/54557/2025	MANIK LAL BESRA	BIVUDATTA CHALAN	
	WP(C)/1369/2026	MP		1038/2026

247	D-WP(C)/1664/2026 WP(C)/1437/2026	AARADHYA RIDHI ENTERPRISES MP	MANORANJAN PADHY	1039/2026
248	D-WP(C)/1713/2026 WP(C)/ /	SYED SAHID ALI MP	SANGRAM KESHARI BURMA	1040/2026
249	D-WP(C)/1714/2026 WP(C)/ /	DUKHISHYAM BEHERA MP	NIRANJAN LENKA	1041/2026
250	D-WP(C)/910/2026 WP(C)/ /	M/S. GLOBAL COAL AND MINING PVT. LTD. MP	PRADIP KUMAR MAHAPATRA	1042/2026
251	D-WP(C)/1722/2026 WP(C)/ /	NABA KISHORE SAHOO MP	RAKESH BEHERA	1043/2026
252	D-WP(C)/1723/2026 WP(C)/ /	DASARATHI DAS MP	BIKRAM SENAPATI	1044/2026
253	D-WP(C)/12088/2021 WP(C)/12088/2021	RABINDRA KUMAR GOCHHAYAT MP	PRONOY MOHANTY	1045/2026
254	D-WP(C)/1730/2026 WP(C)/1425/2026	NIRANJAN PRADHAN MP	SATYAJIT MOHAPATRA (2)	1046/2026
255	D-WP(C)/26/2026 WP(C)/190/2026	PUSPANJALI MOHANTY MP	KABIRAJ PRADHAN	1047/2026
256	D-WP(C)/1737/2026 WP(C)/ /	MARGASIRA MEHER MP	ARJUNA CHARANA BEHERA	1048/2026
257	D-WP(C)/3497/2025 WP(C)/2893/2025	M/S. SEVEN HILLS ESTATE LTD., SIBASUR MP	ARJUNA CHARANA BEHERA	1049/2026
258	D-WP(C)/3497/2025 WP(C)/2893/2025	M/S. SEVEN HILLS ESTATE LTD., SIBASUR MP	ARJUNA CHARANA BEHERA	1050/2026
259	D-WP(C)/1748/2026 WP(C)/ /	UPENDRA SETHI MP	ARJUNA CHARANA BEHERA	1051/2026
260	D-WP(C)/1750/2026 WP(C)/ /	NAROTTAM SETHI MP	ARJUNA CHARANA BEHERA	1052/2026
261	D-WP(C)/31955/2025 WP(C)/22536/2025	DILLIP KUMAR NAYAK MP	MANORANJAN MISHRA, BIBHUDHANANDA MUDULI	1053/2026
262	D-WP(C)/7006/2018 WP(C)/7006/2018	DEBENDRA DAS MP	MANAS RANJAN DASH	1054/2026
263	D-WP(C)/1762/2026 WP(C)/ /	BHIKA MEHER MP	ARJUNA CHARANA BEHERA	1055/2026
264	D-WP(C)/1764/2026 WP(C)/ /	RAJENDRA SETHI MP	ARJUNA CHARANA BEHERA	1056/2026
265	D-WP(C)/1763/2026 WP(C)/ /	M/S. GATIH LOGISTICS, CUTTACK MP	SAIBRATA RATH	1057/2026
266	D-WP(C)/1767/2026 WP(C)/ /	EKADASIA MEHER MP	ARJUNA CHARANA BEHERA	1058/2026
267	D-WP(C)/1766/2026 WP(C)/ /	RAVADA KRISHNA RAO @ R KRISHNA RAO MP	CHANDAN SAMANTARAY	1059/2026
268	D-WP(C)/1758/2026 WP(C)/ /	AJAYA KUMAR BEHERA MP	TUSAR KUMAR MISHRA	1060/2026
269	D-WP(C)/1768/2026 WP(C)/ /	KUNJA MEHER MP	ARJUNA CHARANA BEHERA	1061/2026
270	D-WP(C)/1673/2026 WP(C)/ /	MANDAKINI SWAIN MP	JYOTI RANJAN DEO	1062/2026
271	D-WP(C)/1769/2026 WP(C)/ /	DHANANJAYA MEHER MP	ARJUNA CHARANA BEHERA	1063/2026
272	D-WP(C)/1771/2026 WP(C)/ /	RAGHUNATH SETHI MP	ARJUNA CHARANA BEHERA	1064/2026
273	D-WP(C)/55066/2025 WP(C)/1388/2026	LAXMIPRIYA SWAIN MP	AJAYA KUMAR MOHARANA	1065/2026
274	D-WP(C)/1774/2026 WP(C)/ /	JHASAKETAN MEHER MP	ARJUNA CHARANA BEHERA	1066/2026
275	D-WP(C)/55298/2025 WP(C)/1393/2026	JAGANNATH SARANGI MP	KAPILA CHARAN NAYAK	1067/2026
276	D-WP(C)/34365/2025 WP(C)/23922/2025	AJAYA KUMAR SAHU MP		1068/2026
277	D-WP(C)/1675/2026 WP(C)/ /	RANGADHAR MOHANTA MP	SOUGAT DAS	1069/2026
278	D-WP(C)/1776/2026	DAYANIDHI BUDEK	ARJUNA CHARANA BEHERA	

	WP(C)/ /	MP		1070/2026
279	D-WP(C)/1781/2026	SWADHIN MOHANTY	SANJIB KUMAR BHANJADEO	
	WP(C)/ /	MP		1071/2026
280	D-WP(C)/1678/2026	RANGADHAR MOHANTA	SOUGAT DASH	
	WP(C)/ /	MP		1072/2026
281	D-WP(C)/1787/2026	GOVERNING BODY OF SRI SRI NRUSINGHPHENDRIKUMVHICCSAMEGE AND RESEARCH INSTITUTE, BARAGARH		
	WP(C)/ /	MP		1073/2026
282	D-WP(C)/1789/2026	MANOJ KUMAR SETHI	AMIT PRASAD BOSE	
	WP(C)/ /	MP		1074/2026
283	D-WP(C)/53651/2025	SAROJA KUMAR MAHAPATRA	DEBASMITA DEBADARSINI	
	WP(C)/1395/2026	MP		1075/2026
284	D-WP(C)/54748/2025	M/S. BERHAMPUR TRADERS, GANJAM	BIBHUTI BHUSAN PANDA	
	WP(C)/1405/2026	MP		1076/2026
285	D-WP(C)/31955/2025	DILLIP KUMAR NAYAK	MANORANJAN MISHRA	
	WP(C)/22536/2025	MP		1077/2026
286	D-WP(C)/54779/2025	RAJKUMAR RAITA	SUBHADUTTA ROUSTRAY	
	WP(C)/1414/2026	MP		1078/2026
287	D-WP(C)/1799/2026	GOVERNING BODY OF SRI SRI NRUSINGHPHENDRIKUMVHICCSAMEGE AND RESEARCH INSTITUTE, BARAGARH		
	WP(C)/ /	MP		1079/2026
288	D-WP(C)/11399/2022	PRAVAKAR NAYAK	SURYA NARAYAN PATNAIK	
	WP(C)/11399/2022	MP		1080/2026
289	D-WP(C)/1800/2026	GOVERNING BODY OF SRI SRI NRUSINGHPHENDRIKUMVHICCSAMEGE AND RESEARCH INSTITUTE, BARAGARH		
	WP(C)/ /	MP		1081/2026
290	D-WP(C)/2572/2022	RAGHUNATH ACHARYA		
	WP(C)/2572/2022	MP		1082/2026
291	D-WP(C)/55224/2025	SUSHILA KIRAN LAKRA	MITRA RANJAN TRIPATHY	
	WP(C)/1320/2026	MP		1083/2026
292	D-WP(C)/2572/2022	RAGHUNATH ACHARYA		
	WP(C)/2572/2022	MP		1084/2026
293	D-WP(C)/1805/2026	GOVERNING BODY OF SRI SRI NRUSINGHPHENDRIKUMVHICCSAMEGE AND RESEARCH INSTITUTE, BARAGARH		
	WP(C)/ /	MP		1085/2026
294	D-WP(C)/20881/2020	SUSANTA KUMAR ROUT	TANMAY MISHRA	
	WP(C)/20881/2020	MP		1086/2026
295	D-WP(C)/1808/2026	BISWAJIT RATH	SASWATI MOHAPATRA	
	WP(C)/ /	MP		1087/2026
296	D-WP(C)/1809/2026	GOVERNING BODY OF SRI SRI NRUSINGHPHENDRIKUMVHICCSAMEGE AND RESEARCH INSTITUTE, BARAGARH		
	WP(C)/ /	MP		1088/2026
297	D-WP(C)/1813/2026	GOVERNING BODY OF SRI SRI NRUSINGHPHENDRIKUMVHICCSAMEGE AND RESEARCH INSTITUTE, BARAGARH		
	WP(C)/ /	MP		1089/2026
298	D-WP(C)/1715/2026	SASMITA JENA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		1090/2026
299	D-WP(C)/55277/2025	LAXMIDHAR MAHAPATRA	ACHYUTANANDA PATTANAIAK	
	WP(C)/1427/2026	MP		1091/2026
300	D-WP(C)/1816/2026	HAREKRUSHNA BHALABHAI @ HARI KRUSHNABHILANBTRIPATHY		
	WP(C)/ /	MP		1092/2026
301	D-WP(C)/30132/2025	RATIKANTA NAYAK	KEDAR KUMAR DASH	
	WP(C)/21948/2025	MP		1093/2026
302	D-WP(C)/1573/2026	BALARAM DAS	RAJKISHORE SWAIN	
	WP(C)/ /	MP		1094/2026
303	D-WP(C)/1822/2026	ARTTATRANA KABAT	RAJKISHORE SWAIN	
	WP(C)/ /	MP		1095/2026
304	D-WP(C)/1823/2026	KAPILENDRA NAYAK	JYOTSNA RANI TRIPATHY	
	WP(C)/ /	MP		1096/2026
305	D-WP(C)/1716/2026	PRADEEP JENA	SADASIVA PATRA (1)	
	WP(C)/ /	MP		1097/2026
306	D-WP(C)/1841/2026	GREWAL MINERALS AND METALS LLP, KONSAR	ROUSHAR CHARYA	
	WP(C)/ /	MP		1098/2026